

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 13/82/2016 of 2016-17 dated 16.11.2016 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 16.11.2016 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri V.K. Tyagi, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 12/82 scheduled to be held on 28.09.2016 but actually held on 26.10.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 13/82-ALC4/2016 MEETING DATE : 16.11.2016

1	Case No.: 67/23/83-ALC1/2012	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/83/050/00467/AM13/	RLA File :07/24/040/00154/AM13/	Lic.No/Date:0710089457 04.07.2012	Defer Date: 15.12.2016
	Decision : The Committee decided to call for copy of DML from the firm. The Committee accordingly decided to await the reply and deferred the case.			

2	Case No.: 2/39/83-ALC1/2012	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/83/050/00737/AM13/	RLA File :07/24/040/00379/AM13/	Lic.No/Date:0710092591 19.12.2012	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/812/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

3	Case No.: 121/14/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY	Meet No/Date:13/82-ALC4/2016	Status: Approved
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		PEARL ORGANICS LTD)	16.11.2016	
	HQ File :01/82/050/00706/AM14/	RLA File :03/95/040/00505/AM13/	Lic.No/Date:0310745576 16.08.2013	Defer Date:
	Decision : Approved in Meeting No.12 Case No. B-05.			

4	Case No.: 24/15/82-ALC4/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00786/AM14/	RLA File :03/94/040/00361/AM14/	Lic.No/Date:0310747725 30.08.2013	Defer Date: 15.12.2016
	Decision :Deferred.			

5	Case No.: 44/13/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00672/AM17/	RLA File :34/24/040/00143/AM14/	Lic.No/Date:3410037962 17.09.2013	Defer Date: 15.12.2016
	Decision : Deferred.			

6	Case No.: 143/23/82- ALC4/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01190/AM14/	RLA File :03/94/040/00776/AM14/	Lic.No/Date:0310761498 11.12.2013	Defer Date: 15.12.2016
	Decision : Deferred.			

7	Case No.: 30/7/82-ALC4/2016	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00204/AM17/	RLA File :22/24/040/00069/AM14/	Lic.No/Date:2210014463 20.12.2013	Defer Date: 15.12.2016
	Decision : Deferred.			

8	Case No.: 105/3/82-ALC4/2014	Party Name:THINQ PHARMA- CRO LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00109/AM15/	RLA File :03/95/040/00842/AM14/	Lic.No/Date:0310771596 24.02.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/441/2015-PI(Norms) dated October 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

9	Case No.: 52/6/82-ALC4/2014	Party Name:UPL LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310776594	Defer Date:

	:01/82/050/00454/AM15/	:03/95/040/01043/AM14/	01.04.2014	15.12.2016
	Decision : Deferred.			

	Case No.:34/5/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
10	HQ File :01/82/050/00351/AM15/	RLA File :34/24/040/00003/AM15/	Lic.No/Date:3410039800 15.04.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/566/2014-PI(Norms) dated 05.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:88/6/82-ALC4/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
11	HQ File :01/82/050/00490/AM15/	RLA File :03/95/040/00033/AM15/	Lic.No/Date:0310782129 20.05.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:61/4/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
12	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:73/9/82-ALC4/2014	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
13	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:79/9/82-ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
14	HQ File :01/82/050/00876/AM15/	RLA File :03/95/040/00337/AM15/	Lic.No/Date:0310787073 18.07.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:71/8/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
15	HQ File :01/82/050/00735/AM15/	RLA File :34/24/040/00099/AM15/	Lic.No/Date:3410040394 23.07.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/566/2014-PI(Norms) dated 05.09.2016, uploaded			

at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

16	Case No.:396/5/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00536/AM16/	RLA File :17/24/040/00047/AM15/	Lic.No/Date:1710005887 24.07.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

17	Case No.:63/8/82-ALC4/2014	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00727/AM15/	RLA File :07/24/040/00148/AM15/	Lic.No/Date:0710106181 25.07.2014	Defer Date: 15.12.2016
	Decision :Technical information called for from the firm is awaited. The committee decided to await the reply and deferred the case.			

18	Case No.:32/9/82-ALC4/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

19	Case No.:8/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

20	Case No.:31/9/82-ALC4/2014	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

21	Case No.:21/9/82-ALC4/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O. No.15022/6/2010-Ch-II dated 10.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

22	Case No.:2/14/82-ALC4/2015	Party Name:SHREE SHIVSHANKAR DRUGS & PHARMACEUTICALS P. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01138/AM16/	RLA File :03/95/040/00425/AM15/	Lic.No/Date:0310788055 14.08.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

23	Case No.:48/5/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00188/AM16/	RLA File :09/24/040/00260/AM15/	Lic.No/Date:0910060860 18.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/759/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

24	Case No.:215/13/82-ALC4/2014	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01218/AM15/	RLA File :03/94/040/00358/AM15/	Lic.No/Date:0310788338 25.08.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

25	Case No.:115/13/82-ALC4/2016	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00743/AM17/	RLA File :03/95/040/00419/AM15/	Lic.No/Date:0310788371 26.08.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

26	Case No.:377/5/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00517/AM16/	RLA File :03/94/040/00493/AM15/	Lic.No/Date:0310788472 27.08.2014	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited.			

27	Case No.:224/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

28	Case No.:225/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

29	Case No.:262/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01265/AM15/	RLA File :03/94/040/00971/AM14/	Lic.No/Date:0310788560 01.09.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

30	Case No.:223/13/82-ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

31	Case No.:3/7/82-ALC4/2014	Party Name:S V CHEM INTERMEDIATES P LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00647/AM15/	RLA File :04/24/040/00139/AM15/	Lic.No/Date:0410159328 02.09.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

32	Case No.:400/5/82-ALC4/2015	Party Name:YASH RASAYAN & CHEMICALS	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00540/AM16/	RLA File :34/24/040/00120/AM15/	Lic.No/Date:3410040554 15.09.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

33	Case No.:12/15/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01299/AM15/	RLA File :03/94/040/00460/AM15/	Lic.No/Date:0310789265 16.09.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

34	Case No.:15/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

35	Case No.:19/1/82-ALC4/2015	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

36	Case No.:29/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

37	Case No.:124/13/82-ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.03/82 dated 12.05.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

38	Case No.:198/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

39	Case No.:126/8/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00922/AM16/	RLA File :03/94/040/00710/AM15/	Lic.No/Date:0310791177 18.11.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

40	Case No.:43/18/82-ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

41	Case No.:145/5/82-ALC4/2015	Party Name:JINDAL DRUGS	Meet No/Date:13/82-	Status:
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		PRIVATE LIMITED	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00285/AM16/	RLA File :03/94/040/00877/AM15/	Lic.No/Date:0310792112 17.12.2014	Defer Date: 15.12.2016
	Decision :Deferred.			

42	Case No.: 127/5/82-ALC4/2015	Party Name:EMAMI LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00267/AM16/	RLA File :02/24/040/00183/AM15/	Lic.No/Date:0210205355 18.12.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

43	Case No.: 221/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00361/AM16/	RLA File :09/24/040/00537/AM15/	Lic.No/Date:0910061442 23.12.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

44	Case No.: 114/5/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00254/AM16/	RLA File :03/95/040/00756/AM15/	Lic.No/Date:0310792363 24.12.2014	Defer Date: 15.12.2016
	Decision : Deferred for comments from MSME.			

45	Case No.: 218/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00358/AM16/	RLA File :09/24/040/00552/AM15/	Lic.No/Date:0910061462 29.12.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

46	Case No.: 99/18/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01465/AM15/	RLA File :07/24/040/00302/AM15/	Lic.No/Date:0710107307 30.12.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

47	Case No.: 111/18/82- ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01477/AM15/	RLA File :07/24/040/00307/AM15/	Lic.No/Date:0710107306 30.12.2014	Defer Date: 15.12.2016
	Decision : Deferred.			

48	Case No.: 45/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

49	Case No.: 102/5/82-ALC4/2015	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00242/AM16/	RLA File :03/94/040/00836/AM15/	Lic.No/Date:0310792635 07.01.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

50	Case No.: 74/5/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00214/AM16/	RLA File :03/95/040/00833/AM15/	Lic.No/Date:0310792647 07.01.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

51	Case No.: 149/5/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

52	Case No.: 219/5/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00359/AM16/	RLA File :09/24/040/00549/AM15/	Lic.No/Date:0910061517 09.01.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

53	Case No.: 112/5/82-ALC4/2015	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that an investigation in the matter is under process. The Committee accordingly, decided to defer the case.			

54	Case No.: 88/5/82-ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510392949	Defer Date:

	:01/82/050/00228/AM16/	:05/23/040/00486/AM15/	21.01.2015	15.12.2016
	Decision : Deferred for want of comments from AYUSH			

55	Case No.: 138/8/82-ALC4/2015	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date: 15.12.2016
	Decision : Information received and sent to DoP for comments.			

56	Case No.: 275/5/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00415/AM16/	RLA File :03/94/040/00930/AM15/	Lic.No/Date:0310793539 03.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

57	Case No.: 133/7/82-ALC4/2016	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00307/AM17/	RLA File :03/95/040/00911/AM15/	Lic.No/Date:0310793837 12.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

58	Case No.: 285/5/82-ALC4/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00425/AM16/	RLA File :03/94/040/01092/AM15/	Lic.No/Date:0310793985 19.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

59	Case No.: 279/5/82-ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00419/AM16/	RLA File :03/94/040/01088/AM15/	Lic.No/Date:0310793983 19.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

60	Case No.: 288/5/82-ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00428/AM16/	RLA File :03/94/040/01089/AM15/	Lic.No/Date:0310793982 19.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

61	Case No.: 335/5/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00475/AM16/	RLA File :03/95/040/00978/AM15/	Lic.No/Date:0310794038 20.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

62	Case No.: 334/5/82-ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00474/AM16/	RLA File :03/95/040/00862/AM15/	Lic.No/Date:0310794100 24.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

63	Case No.: 309/5/82-ALC4/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00449/AM16/	RLA File :08/24/040/00417/AM15/	Lic.No/Date:0810134670 25.02.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

64	Case No.: 75/4/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00114/AM16/	RLA File :09/24/040/00564/AM15/	Lic.No/Date:0910061653 26.02.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

65	Case No.: 273/5/82-ALC4/2015	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00413/AM16/	RLA File :03/94/040/01055/AM15/	Lic.No/Date:0310794262 27.02.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DBT			

66	Case No.: 452/5/82-ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00592/AM16/	RLA File :03/94/040/01091/AM15/	Lic.No/Date:0310794261 27.02.2015	Defer Date: 15.12.2016
	Decision :Deferred			

67	Case No.: 295/5/82-ALC4/2015	Party Name:PROLIFE INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00435/AM16/	RLA File :08/24/040/00395/AM15/	Lic.No/Date:0810134703 03.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

68	Case No.:303/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00443/AM16/	RLA File :08/24/040/00422/AM15/	Lic.No/Date:0810134739 05.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

69	Case No.:300/5/82-ALC4/2015	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00440/AM16/	RLA File :08/24/040/00448/AM15/	Lic.No/Date:0810134768 11.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

70	Case No.:447/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

71	Case No.:45/4/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PU.O.No.14010/40/2011-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

72	Case No.:291/5/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00431/AM16/	RLA File :05/23/040/00544/AM15/	Lic.No/Date:0510393616 18.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

73	Case No.:183/5/82-ALC4/2015	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00323/AM16/	RLA File :03/95/040/00964/AM15/	Lic.No/Date:0310794811 23.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

74	Case No.:29/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:13/82- ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/00169/AM16/	RLA File :08/24/040/00483/AM15/	Lic.No/Date:0810134917 25.03.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:29/1/82-ALC4/2015	Party Name:HONOUR LAB LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
75	HQ File :01/82/050/01555/AM15/	RLA File :09/24/040/00722/AM15/	Lic.No/Date:0910061789 30.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/692/2015-PI(Norms) dated 26.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:82/4/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
76	HQ File :01/82/050/00121/AM16/	RLA File :09/24/040/00663/AM15/	Lic.No/Date:0910061841 31.03.2015	Defer Date: 15.12.201616.11.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:26/5/82-ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
77	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:35/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
78	HQ File :01/82/050/00175/AM16/	RLA File :09/24/040/00739/AM15/	Lic.No/Date:0910061891 17.04.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:132/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
79	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			

	Case No.:40/8/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
80	HQ File	RLA File	Lic.No/Date:0910061937	Defer Date:

	:01/82/050/00836/AM16/	:09/24/040/00042/AM16/	27.04.2015	15.12.2016
	Decision :Deferred.			

81	Case No.:68/4/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00107/AM16/	RLA File :34/24/040/00003/AM16/	Lic.No/Date:3410041183 28.04.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

82	Case No.:174/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00314/AM16/	RLA File :07/24/040/00393/AM15/	Lic.No/Date:0710108142 01.05.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

83	Case No.:176/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00316/AM16/	RLA File :07/24/040/00389/AM15/	Lic.No/Date:0710108141 01.05.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

84	Case No.:177/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00317/AM16/	RLA File :07/24/040/00390/AM15/	Lic.No/Date:0710108143 01.05.2015	Defer Date: 15.12.2016
	Decision : Deferred.			

85	Case No.:75/8/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

86	Case No.:65/8/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00861/AM16/	RLA File :09/24/040/00052/AM16/	Lic.No/Date:0910061973 06.05.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

87	Case No.: 7/5/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00147/AM16/	RLA File :05/23/040/00037/AM16/	Lic.No/Date:0510394177 08.05.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

88	Case No.: 97/8/82-ALC4/2015	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

89	Case No.: 45/8/82-ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00841/AM16/	RLA File :05/24/040/00073/AM16/	Lic.No/Date:0510394342 25.05.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly deferred the case.			

90	Case No.: 86/8/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00882/AM16/	RLA File :09/24/040/00131/AM16/	Lic.No/Date:0910062091 29.05.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

91	Case No.: 187/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

92	Case No.: 24/13/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00652/AM17/	RLA File :09/24/040/00034/AM16/	Lic.No/Date:0910062155 10.06.2015	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

93	Case No.: 121/8/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/00917/AM16/	RLA File :03/95/040/00190/AM16/	Lic.No/Date:0310796766 23.06.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:41/7/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
94	HQ File :01/82/050/00215/AM17/	RLA File :34/24/040/00082/AM16/	Lic.No/Date:3410041319 24.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on earlier decision taken by NC in its meeting No.28/82 dated 10.01.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:89/7/82-ALC4/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
95	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:97/14/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
96	HQ File :01/82/050/01233/AM16/	RLA File :09/24/040/00186/AM16/	Lic.No/Date:0910062271 01.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:109/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
97	HQ File :01/82/050/01245/AM16/	RLA File :09/24/040/00195/AM16/	Lic.No/Date:0910062283 02.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.24/82 dated 27.03.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:54/8/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
98	HQ File :01/82/050/00850/AM16/	RLA File :05/23/040/00150/AM16/	Lic.No/Date:0510394862 09.07.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

99	Case No.:50/8/82-ALC4/2015	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DBT.			

100	Case No.:27/13/82-ALC4/2016	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00655/AM17/	RLA File :04/24/040/00066/AM16/	Lic.No/Date:0410160801 14.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.10/82 dated 05.06.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

101	Case No.:54/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

102	Case No.:59/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

103	Case No.:41/14/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01177/AM16/	RLA File :34/24/040/00031/AM16/	Lic.No/Date:3410041376 15.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on earlier decision taken by NC in its meeting No.28/82 dated 10.01.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

104	Case No.:49/8/82-ALC4/2015	Party Name:M.L.A. INDUSTRIES	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

105	Case No.:120/8/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00916/AM16/	RLA File :03/95/040/00304/AM16/	Lic.No/Date:0310797293 16.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

106	Case No.:49/14/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01185/AM16/	RLA File :09/24/040/00205/AM16/	Lic.No/Date:0910062344 17.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

107	Case No.:39/14/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01175/AM16/	RLA File :05/23/040/00165/AM16/	Lic.No/Date:0510395004 20.07.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

108	Case No.:21/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01341/AM16/	RLA File :09/24/040/00223/AM16/	Lic.No/Date:0910062361 22.07.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

109	Case No.:149/14/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01285/AM16/	RLA File :09/24/040/00230/AM16/	Lic.No/Date:0910062365 23.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/759/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

110	Case No.:1/10/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE	Meet No/Date:13/82- ALC4/2016	Status: Deferred
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		LIMITED	16.11.2016	
	HQ File :01/82/050/00957/AM16/	RLA File :09/24/040/00211/AM16/	Lic.No/Date:0910062393 28.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

111	Case No.:131/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01267/AM16/	RLA File :09/24/040/00212/AM16/	Lic.No/Date:0910062413 30.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

112	Case No.:60/14/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01196/AM16/	RLA File :09/24/040/00256/AM16/	Lic.No/Date:0910062418 31.07.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

113	Case No.:84/1/82-ALC1/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01858/AM16/	RLA File :08/91/040/00210/AM16/	Lic.No/Date:0810135770 03.08.2015	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

114	Case No.:169/14/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01305/AM16/	RLA File :31/83/040/00018/AM16/	Lic.No/Date:3110065573 03.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

115	Case No.:17/8/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00813/AM16/	RLA File :09/24/040/00251/AM16/	Lic.No/Date:0910062426 03.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

116	Case No.:168/14/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01304/AM16/	RLA File :31/83/040/00024/AM16/	Lic.No/Date:3110065579 04.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

117	Case No.:18/14/82-ALC4/2015	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01154/AM16/	RLA File :03/95/040/00317/AM16/	Lic.No/Date:0310798039 10.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

118	Case No.:115/16/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01435/AM16/	RLA File :03/95/040/00164/AM16/	Lic.No/Date:0310798051 10.08.2015	Defer Date: 15.12.2016
	Decision : Technical information has been received and sent to DoP for comments.			

119	Case No.:23/8/82-ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00819/AM16/	RLA File :09/24/040/00091/AM16/	Lic.No/Date:0910062478 11.08.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

120	Case No.:155/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01291/AM16/	RLA File :05/24/040/00237/AM16/	Lic.No/Date:0510395271 11.08.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

121	Case No.:11/18/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01476/AM16/	RLA File :03/95/040/00327/AM16/	Lic.No/Date:0310798117 13.08.2015	Defer Date:
	Decision : Deferred.			

122	Case No.:34/14/82-ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

123	Case No.:99/14/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/01235/AM16/	RLA File :09/24/040/00231/AM16/	Lic.No/Date:0910062516 18.08.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No20/82 dated 09.03.2016 is awaited. The Committee decided to await the reply and deferred the case.			

124	Case No.:56/13/82-ALC4/2015	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01019/AM16/	RLA File :05/24/040/00183/AM16/	Lic.No/Date:0510395354 18.08.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

125	Case No.:154/14/82-ALC4/2015	Party Name: PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01290/AM16/	RLA File :05/24/040/00381/AM15/	Lic.No/Date:0510395357 19.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

126	Case No.:68/14/82-ALC4/2015	Party Name: SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01204/AM16/	RLA File :09/24/040/00368/AM15/	Lic.No/Date:0910062518 19.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

127	Case No.:24/14/82-ALC4/2015	Party Name: SHUBHAM SPECIALTY PRODUCTS	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01160/AM16/	RLA File :03/95/040/00348/AM16/	Lic.No/Date:0310798516 27.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

128	Case No.:117/13/82-ALC4/2016	Party Name: SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00745/AM17/	RLA File :04/24/040/00092/AM16/	Lic.No/Date:0410160962 28.08.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

129	Case No.:82/14/82-ALC4/2015	Party Name: PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/01218/AM16/	RLA File :05/24/040/00233/AM16/	Lic.No/Date:0510395480 31.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

130	Case No.:89/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01225/AM16/	RLA File :05/24/040/00224/AM16/	Lic.No/Date:0510395479 31.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

131	Case No.:94/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01230/AM16/	RLA File :05/24/040/00202/AM16/	Lic.No/Date:0510395481 31.08.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

132	Case No.:116/16/82- ALC4/2015	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DBT.			

133	Case No.:93/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01229/AM16/	RLA File :05/24/040/00244/AM16/	Lic.No/Date:0510395493 01.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No05/82 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

134	Case No.:124/7/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00298/AM17/	RLA File :03/94/040/00424/AM16/	Lic.No/Date:0310798671 04.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

135	Case No.:59/11/82-ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00593/AM17/	RLA File :52/24/040/00040/AM16/	Lic.No/Date:5210041626 04.09.2015	Defer Date: 15.12.2016

	Decision :Deferred.
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136	Case No.:141/14/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01277/AM16/	RLA File :17/24/040/00050/AM16/	Lic.No/Date:1710006170 04.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

137	Case No.:52/14/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01188/AM16/	RLA File :09/24/040/00323/AM16/	Lic.No/Date:0910062554 04.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

138	Case No.:56/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01192/AM16/	RLA File :09/24/040/00134/AM16/	Lic.No/Date:0910062560 08.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

139	Case No.:124/16/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01444/AM16/	RLA File :03/94/040/00399/AM16/	Lic.No/Date:0310798771 09.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

140	Case No.:46/14/82-ALC4/2015	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01182/AM16/	RLA File :56/24/040/00005/AM16/	Lic.No/Date:5610004674 09.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

141	Case No.:53/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01189/AM16/	RLA File :09/24/040/00315/AM16/	Lic.No/Date:0910062581 09.09.2015	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

142	Case No.:157/14/82-	Party Name:AETHER	Meet No/Date:13/82-	Status:
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	ALC4/2015	INDUSTRIES LIMITED	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

143	Case No.:9/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01329/AM16/	RLA File :09/24/040/00328/AM16/	Lic.No/Date:0910062593 11.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No05/82 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

144	Case No.:56/16/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01376/AM16/	RLA File :03/94/040/00435/AM16/	Lic.No/Date:0310798876 14.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

145	Case No.:8/14/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01144/AM16/	RLA File :03/95/040/00343/AM16/	Lic.No/Date:0310798846 14.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

146	Case No.:110/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01246/AM16/	RLA File :09/24/040/00305/AM16/	Lic.No/Date:0910062601 14.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

147	Case No.:134/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01270/AM16/	RLA File :09/24/040/00273/AM16/	Lic.No/Date:0910062602 14.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

148	Case No.:7/14/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01143/AM16/	RLA File :03/95/040/00426/AM16/	Lic.No/Date:0310798872 14.09.2015	Defer Date: 15.12.2016

	Decision : Technical information has been received and sent to DoP for comments.
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149	Case No.: 74/14/82-ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01210/AM16/	RLA File :34/24/040/00120/AM16/	Lic.No/Date: 3410041510 15.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

150	Case No.: 15/14/82-ALC4/2015	Party Name: NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01151/AM16/	RLA File :03/95/040/00360/AM16/	Lic.No/Date: 0310798909 15.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

151	Case No.: 9/14/82-ALC4/2015	Party Name: PERFECT VITAMINS PVT.LTD.	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01145/AM16/	RLA File :03/95/040/00434/AM16/	Lic.No/Date: 0310798944 16.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

152	Case No.: 124/14/82- ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01260/AM16/	RLA File :09/24/040/00355/AM16/	Lic.No/Date: 0910062622 16.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

153	Case No.: 35/16/82-ALC4/2015	Party Name: D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01355/AM16/	RLA File :03/94/040/00415/AM16/	Lic.No/Date: 0310798977 21.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

154	Case No.: 34/16/82-ALC4/2015	Party Name: KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01354/AM16/	RLA File :03/94/040/00472/AM16/	Lic.No/Date: 0310798979 21.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

155	Case No.: 64/21/82-ALC4/2015	Party Name: CADILA	Meet No/Date: 13/82-	Status:
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		HEALTHCARE LTD.,	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/01769/AM16/	RLA File :08/24/040/00137/AM16/	Lic.No/Date:0810136085 22.09.2015	Defer Date: 15.12.2016
	Decision :deferred.			

156	Case No.:64/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01200/AM16/	RLA File :09/24/040/00375/AM16/	Lic.No/Date:0910062644 22.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.20/82 dated 09.03.2016 is awaited. The Committee decided to await the reply and deferred the case.			

157	Case No.:117/14/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01253/AM16/	RLA File :04/24/040/00140/AM16/	Lic.No/Date:0410161044 22.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

158	Case No.:103/14/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01239/AM16/	RLA File :09/24/040/00362/AM16/	Lic.No/Date:0910062635 22.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

159	Case No.:25/20/82-ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01608/AM16/	RLA File :13/24/040/00027/AM16/	Lic.No/Date:1310047981 23.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.11/82 dated 07.08.2016 is awaited. The Committee decided to await the reply and deferred the case.			

160	Case No.:106/14/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01242/AM16/	RLA File :09/24/040/00373/AM16/	Lic.No/Date:0910062649 23.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC			

	meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.
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	Case No.:91/14/82-ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
161	HQ File :01/82/050/01227/AM16/	RLA File :22/21/040/00029/AM16/	Lic.No/Date:2210015316 24.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

	Case No.:86/14/82-ALC4/2015	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
162	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.09/82 dated 10.08.2016 is awaited. The Committee decided to await the reply and deferred the case.			

	Case No.:79/14/82-ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
163	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DBT.			

	Case No.:69/16/82-ALC4/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
164	HQ File :01/82/050/01389/AM16/	RLA File :03/95/040/00350/AM15/	Lic.No/Date:0310799113 30.09.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:43/16/82-ALC4/2015	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
165	HQ File :01/82/050/01363/AM16/	RLA File :03/94/040/00423/AM16/	Lic.No/Date:0310799184 05.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:67/16/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
166	HQ File :01/82/050/01387/AM16/	RLA File :03/95/040/00485/AM16/	Lic.No/Date:0310799241 06.10.2015	Defer Date: 15.12.2016

	Decision :Deferred.
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167	Case No.:139/14/82-ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01275/AM16/	RLA File :34/24/040/00178/AM16/	Lic.No/Date:3410041581 08.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

168	Case No.:126/16/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01446/AM16/	RLA File :03/95/040/00445/AM16/	Lic.No/Date:0310799287 08.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

169	Case No.:61/16/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01381/AM16/	RLA File :03/95/040/00483/AM16/	Lic.No/Date:0310799284 08.10.2015	Defer Date: 15.12.2016
	Decision :Technical information has been received and sent to DoP for comments.			

170	Case No.:62/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01382/AM16/	RLA File :03/95/040/00491/AM16/	Lic.No/Date:0310799292 08.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

171	Case No.:17/16/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01337/AM16/	RLA File :09/24/040/00402/AM16/	Lic.No/Date:0910062693 08.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/759/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

172	Case No.:164/14/82-ALC4/2015	Party Name:AASHA BIOCHEM	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

173	Case No.:140/14/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01276/AM16/	RLA File :34/24/040/00175/AM16/	Lic.No/Date:3410041586 12.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

174	Case No.:132/14/82-ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01268/AM16/	RLA File :34/24/040/00180/AM16/	Lic.No/Date:3410041592 14.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

175	Case No.:92/16/82-ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01412/AM16/	RLA File :34/24/040/00185/AM16/	Lic.No/Date:3410041600 15.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.49/82 dated 06.03.2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

176	Case No.:116/13/82-ALC4/2016	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00744/AM17/	RLA File :04/24/040/00143/AM16/	Lic.No/Date:0410161132 20.10.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

177	Case No.:72/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01392/AM16/	RLA File :03/95/040/00102/AM16/	Lic.No/Date:0310799579 21.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

178	Case No.:73/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01393/AM16/	RLA File :03/95/040/00087/AM16/	Lic.No/Date:0310799578 21.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

179	Case No.:29/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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		LIMITED	16.11.2016	
	HQ File :01/82/050/01349/AM16/	RLA File :09/24/040/00379/AM16/	Lic.No/Date:0910062768 23.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

180	Case No.:30/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01350/AM16/	RLA File :09/24/040/00383/AM16/	Lic.No/Date:0910062767 23.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

181	Case No.:129/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01449/AM16/	RLA File :03/95/040/00505/AM16/	Lic.No/Date:0310799628 23.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

182	Case No.:161/14/82-ALC4/2015	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01297/AM16/	RLA File :03/94/040/01226/AM15/	Lic.No/Date:0310799680 26.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

183	Case No.:78/16/82-ALC4/2015	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01398/AM16/	RLA File :03/95/040/00777/AM15/	Lic.No/Date:0310799666 26.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

184	Case No.:53/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01636/AM16/	RLA File :03/95/040/00529/AM16/	Lic.No/Date:0310799675 26.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

185	Case No.:93/16/82-ALC4/2015	Party Name:JAINEX SPECIALITY CHEMICAL	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01413/AM16/	RLA File :34/24/040/00196/AM16/	Lic.No/Date:3410041626 28.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

186	Case No.: 31/16/82-ALC4/2015	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01351/AM16/	RLA File :09/24/040/00423/AM16/	Lic.No/Date:0910062790 28.10.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

187	Case No.: 74/16/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01394/AM16/	RLA File :03/95/040/00518/AM16/	Lic.No/Date:0310799705 28.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

188	Case No.: 75/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01395/AM16/	RLA File :03/95/040/00525/AM16/	Lic.No/Date:0310799704 28.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

189	Case No.: 47/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01367/AM16/	RLA File :03/95/040/00526/AM16/	Lic.No/Date:0310799853 29.10.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

190	Case No.: 136/14/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

191	Case No.: 48/16/82-ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred.
	HQ File :01/82/050/01368/AM16/	RLA File :03/95/040/00549/AM16/	Lic.No/Date:0310799873 30.10.2015	Defer Date: 15.12.2016
	Decision : Deferred.			

192	Case No.: 159/14/82-	Party Name:SUN	Meet No/Date:13/82-	Status:
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	ALC4/2015	PHARMACEUTICAL INDUSTRIES LTD.,	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/01295/AM16/	RLA File :05/24/040/00343/AM16/	Lic.No/Date:0510396075 30.10.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

193	Case No.:118/16/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01438/AM16/	RLA File :05/24/040/00345/AM16/	Lic.No/Date:0510396076 30.10.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited.			

194	Case No.:84/16/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01404/AM16/	RLA File :22/24/040/00055/AM16/	Lic.No/Date:2210015339 30.10.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited.			

195	Case No.:112/16/82-ALC4/2015	Party Name:BELCO PHARMA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01432/AM16/	RLA File :05/23/040/00273/AM16/	Lic.No/Date:0510396205 03.11.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

196	Case No.:107/16/82-ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01427/AM16/	RLA File :05/23/040/00326/AM16/	Lic.No/Date:0510396204 03.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

197	Case No.:19/16/82-ALC4/2015	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01339/AM16/	RLA File :04/24/040/00181/AM16/	Lic.No/Date:0410161279 04.11.2015	Defer Date:
	Decision : The Committee noted that this case has already been approved in meeting No.07/72 dated07.07.2016 at Sl.No.226. The Committee decided to withdraw the case.			

198	Case No.:90/16/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/01410/AM16/	RLA File :34/24/040/00207/AM16/	Lic.No/Date:3410041662 05.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

199	Case No.:88/16/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01408/AM16/	RLA File :34/24/040/00202/AM16/	Lic.No/Date:3410041663 05.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

200	Case No.:53/16/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01373/AM16/	RLA File :03/95/040/00540/AM16/	Lic.No/Date:0310800090 06.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

201	Case No.:89/16/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01409/AM16/	RLA File :34/24/040/00203/AM16/	Lic.No/Date:3410041666 09.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

202	Case No.:2/16/82-ALC4/2015	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01322/AM16/	RLA File :04/24/040/00175/AM16/	Lic.No/Date:0410161296 09.11.2015	Defer Date: 15.12.2016
	Decision : The Committee decided to call for copy of DML and photograph of export and import items from the firm. The Committee accordingly decided to await the reply and deferred the case.			

203	Case No.:34/1/82-ALC1/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01808/AM16/	RLA File :09/24/040/00469/AM16/	Lic.No/Date:0910062848 10.11.2015	Defer Date: 15.12.2016
	Decision : The Committee decided to call for copy of DML from the firm and deferred the case.			

204	Case No.:114/16/82- ALC4/2015	Party Name:SHIVA BIOCHEM INDUSTRIES	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01434/AM16/	RLA File :50/24/040/00017/AM16/	Lic.No/Date:5010002240 16.11.2015	Defer Date: 15.12.2016

	Decision :Deferred.
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205	Case No.:104/16/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01424/AM16/	RLA File :05/23/040/00339/AM16/	Lic.No/Date:0510396384 20.11.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.18/82 dated 10.02.2016 is awaited. The Committee accordingly deferred the case.			

206	Case No.:4/20/82-ALC4/2015	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

207	Case No.:31/1/82-ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01805/AM16/	RLA File :05/24/040/00347/AM16/	Lic.No/Date:0510396399 23.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

208	Case No.:2/20/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01585/AM16/	RLA File :05/24/040/00400/AM16/	Lic.No/Date:0510396400 23.11.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

209	Case No.:33/1/82-ALC1/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01807/AM16/	RLA File :09/24/040/00486/AM16/	Lic.No/Date:0910062902 26.11.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			
210	Case No.:32/16/82-ALC4/2015	Party Name:INTERMED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01352/AM16/	RLA File :04/24/040/00177/AM16/	Lic.No/Date:0410161343 26.11.2015	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited. The Committee accordingly deferred the case.			

211	Case No.:2/1/82-ALC1/2016	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

212	Case No.: 23/1/82-ALC1/2016	Party Name:UNILINK PHARMA PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01797/AM16/	RLA File :04/24/040/00170/AM16/	Lic.No/Date:0410161342 26.11.2015	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

213	Case No.: 58/20/82-ALC4/2015	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01641/AM16/	RLA File :03/95/040/00182/AM15/	Lic.No/Date:0310800550 01.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

214	Case No.: 3/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01777/AM16/	RLA File :03/95/040/00529/AM15/	Lic.No/Date:0310800547 01.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

215	Case No.: 5/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

216	Case No.: 33/20/82-ALC4/2015	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01616/AM16/	RLA File :03/94/040/00532/AM16/	Lic.No/Date:0310800597 02.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC U.O.No.14010/24/2013-Ch-II dated 19.10.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

217	Case No.: 54/20/82-ALC4/2015	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01637/AM16/	RLA File :03/95/040/00631/AM16/	Lic.No/Date:0310800619 03.12.2015	Defer Date: 15.12.2016

	Decision :Deferred.
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218	Case No.:112/20/82-ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01695/AM16/	RLA File :03/95/040/00646/AM16/	Lic.No/Date:0310800620 03.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

219	Case No.:87/20/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01670/AM16/	RLA File :03/95/040/00605/AM16/	Lic.No/Date:0310800715 07.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

220	Case No.:127/16/82-ALC4/2015	Party Name:BLUELINE FOODS (INDIA) PVT.LTD,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01447/AM16/	RLA File :07/24/040/00267/AM16/	Lic.No/Date:0710109146 08.12.2015	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.03/AM17 dated 12.05.2016 is awaited. The committee accordingly deferred the case.			

221	Case No.:36/20/82-ALC4/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01619/AM16/	RLA File :03/94/040/00651/AM16/	Lic.No/Date:0310800833 09.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

222	Case No.:67/20/82-ALC4/2015	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01650/AM16/	RLA File :03/95/040/00054/AM16/	Lic.No/Date:0310800865 10.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

223	Case No.:110/20/82-ALC4/2015	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01693/AM16/	RLA File :56/24/040/00040/AM16/	Lic.No/Date:5610004767 10.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

224	Case No.:39/20/82-ALC4/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/01622/AM16/	RLA File :03/94/040/00088/AM16/	Lic.No/Date:0310800889 11.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

225	Case No.:41/20/82-ALC4/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01624/AM16/	RLA File :03/94/040/00648/AM16/	Lic.No/Date:0310800905 11.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

226	Case No.:9/1/82-ALC1/2016	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01783/AM16/	RLA File :03/94/040/00490/AM16/	Lic.No/Date:0310800912 11.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

227	Case No.:66/20/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01649/AM16/	RLA File :03/95/040/00633/AM16/	Lic.No/Date:0310800935 11.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

228	Case No.:45/20/82-ALC4/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01628/AM16/	RLA File :03/94/040/00736/AM16/	Lic.No/Date:0310800992 14.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

229	Case No.:24/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01607/AM16/	RLA File :03/95/040/00088/AM16/	Lic.No/Date:0310800991 14.12.2015	Defer Date: 15.12.2016
	Decision :deferred.			

230	Case No.:49/20/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01632/AM16/	RLA File :03/94/040/00714/AM16/	Lic.No/Date:0310801093 16.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

231	Case No.:10/1/82-ALC1/2016	Party Name:BENZO CHEM	Meet No/Date:13/82-	Status:
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		INDUSTRIES PRIVATE LIMITED,	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/01784/AM16/	RLA File :03/94/040/00630/AM16/	Lic.No/Date:0310801130 16.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

232	Case No.:46/20/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01629/AM16/	RLA File :03/94/040/00692/AM16/	Lic.No/Date:0310801111 16.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

233	Case No.:23/20/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01606/AM16/	RLA File :03/95/040/00697/AM16/	Lic.No/Date:0310801116 16.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

234	Case No.:8/20/82-ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01591/AM16/	RLA File :05/24/040/00427/AM16/	Lic.No/Date:0510396637 16.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

235	Case No.:8/1/82-ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01782/AM16/	RLA File :03/94/040/00754/AM16/	Lic.No/Date:0310801214 18.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

236	Case No.:83/1/82-ALC1/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01857/AM16/	RLA File :03/94/040/00752/AM16/	Lic.No/Date:0310801211 18.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

237	Case No.:14/20/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01597/AM16/	RLA File :03/94/040/00728/AM16/	Lic.No/Date:0310801252 21.12.2015	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.05/AM17 dated 08.06.2016			

	is awaited. The committee accordingly deferred the case.
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238	Case No.:19/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01602/AM16/	RLA File :03/95/040/00009/AM16/	Lic.No/Date:0310801275 22.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

239	Case No.:20/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01603/AM16/	RLA File :03/95/040/00267/AM16/	Lic.No/Date:0310801273 22.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

240	Case No.:48/20/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01631/AM16/	RLA File :03/94/040/00683/AM16/	Lic.No/Date:0310801362 28.12.2015	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

241	Case No.:80/13/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00708/AM17/	RLA File :09/24/040/00509/AM16/	Lic.No/Date:0910063036 28.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

242	Case No.:7/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00181/AM17/	RLA File :08/24/040/00333/AM16/	Lic.No/Date:0810136798 29.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/193/2016-PI(Norms) dated 30.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

243	Case No.:80/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01663/AM16/	RLA File :03/95/040/00736/AM16/	Lic.No/Date:0310801389 29.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

244	Case No.:81/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01664/AM16/	RLA File :03/95/040/00735/AM16/	Lic.No/Date:0310801388 29.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

245	Case No.:22/20/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01605/AM16/	RLA File :03/95/040/00738/AM16/	Lic.No/Date:0310801409 30.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

246	Case No.:84/20/82-ALC4/2015	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01667/AM16/	RLA File :03/95/040/00730/AM16/	Lic.No/Date:0310801411 30.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.20/82 dated 29.08.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

247	Case No.:47/20/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01630/AM16/	RLA File :03/94/040/00792/AM16/	Lic.No/Date:0310801428 31.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

248	Case No.:98/20/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01681/AM16/	RLA File :05/23/040/00338/AM16/	Lic.No/Date:0510397164 31.12.2015	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

249	Case No.:99/20/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01682/AM16/	RLA File :05/23/040/00389/AM16/	Lic.No/Date:0510397158 31.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

250	Case No.:101/20/82-ALC4/2015	Party Name:SONGWON SPECIALTY CHEMICALS	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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		INDIA PVT. LTD.	16.11.2016	
	HQ File :01/82/050/01684/AM16/	RLA File :34/24/040/00226/AM16/	Lic.No/Date:3410041775 31.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

251	Case No.:119/20/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01702/AM16/	RLA File :09/24/040/00582/AM16/	Lic.No/Date:0910063066 31.12.2015	Defer Date: 15.12.2016
	Decision :Deferred.			

252	Case No.:104/20/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01687/AM16/	RLA File :34/24/040/00253/AM16/	Lic.No/Date:3410041778 04.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

253	Case No.:82/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01665/AM16/	RLA File :03/95/040/00750/AM16/	Lic.No/Date:0310801522 04.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

254	Case No.:83/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01666/AM16/	RLA File :03/95/040/00749/AM16/	Lic.No/Date:0310801521 04.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

255	Case No.:105/20/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01688/AM16/	RLA File :34/24/040/00252/AM16/	Lic.No/Date:3410041782 05.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

256	Case No.:78/20/82-ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01661/AM16/	RLA File :03/95/040/00652/AM16/	Lic.No/Date:0310801554 05.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

257	Case No.:26/20/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01609/AM16/	RLA File :03/94/040/00802/AM16/	Lic.No/Date:0310801601 06.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

258	Case No.:7/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01781/AM16/	RLA File :03/95/040/00688/AM16/	Lic.No/Date:0310801600 06.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

259	Case No.:76/20/82-ALC4/2015	Party Name:AIMS IMPEX PVT. LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01659/AM16/	RLA File :03/94/040/00790/AM16/	Lic.No/Date:0310801644 07.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

260	Case No.:103/20/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01686/AM16/	RLA File :05/23/040/00404/AM16/	Lic.No/Date:0510397232 07.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

261	Case No.:6/1/82-ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01780/AM16/	RLA File :03/95/040/00676/AM16/	Lic.No/Date:0310801634 07.01.2016	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.11/AM17 dated 07.09.2016 is awaited. The committee accordingly deferred the case.			

262	Case No.:32/1/82-ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01806/AM16/	RLA File :05/24/040/00431/AM16/	Lic.No/Date:0510397230 07.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

263	Case No.:95/20/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01678/AM16/	RLA File :05/24/040/00499/AM16/	Lic.No/Date:0510397256 08.01.2016	Defer Date: 15.12.2016

	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.		
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264	Case No.:79/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01662/AM16/	RLA File :03/95/040/00765/AM16/	Lic.No/Date:0310801655 08.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

265	Case No.:21/20/82-ALC4/2015	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01604/AM16/	RLA File :03/95/040/00762/AM16/	Lic.No/Date:0310801691 11.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

266	Case No.:60/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01834/AM16/	RLA File :03/94/040/00828/AM16/	Lic.No/Date:0310801732 12.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/25/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

267	Case No.:61/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01835/AM16/	RLA File :03/94/040/00820/AM16/	Lic.No/Date:0310801731 12.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/24/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

268	Case No.:48/1/82-ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01822/AM16/	RLA File :03/94/040/00785/AM16/	Lic.No/Date:0310801728 12.01.2016	Defer Date: 15.12.2016
	Decision :Deferred			

269	Case No.:82/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01856/AM16/	RLA File :03/95/040/00690/AM16/	Lic.No/Date:0310801719 12.01.2016	Defer Date: 15.12.2016

	Decision :Deferred.
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270	Case No.:62/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01836/AM16/	RLA File :03/94/040/00833/AM16/	Lic.No/Date:0310801811 15.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

271	Case No.:66/1/82-ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

272	Case No.:79/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01853/AM16/	RLA File :03/95/040/00689/AM16/	Lic.No/Date:0310801831 18.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

273	Case No.:63/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01837/AM16/	RLA File :03/94/040/00846/AM16/	Lic.No/Date:0310801882 19.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/26/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

274	Case No.:65/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01839/AM16/	RLA File :03/94/040/00857/AM16/	Lic.No/Date:0310801883 19.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/25/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

275	Case No.:59/1/82-ALC1/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01833/AM16/	RLA File :03/94/040/00589/AM16/	Lic.No/Date:0310801896 19.01.2016	Defer Date: 15.12.2016

	Decision : Information called for from the firm in NC meeting No.05/AM17 dated 08.06.2016 is awaited. The committee accordingly deferred the case.		
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276	Case No.:114/20/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01697/AM16/	RLA File :34/24/040/00263/AM16/	Lic.No/Date:3410041814 19.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

277	Case No.:77/1/82-ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01851/AM16/	RLA File :03/95/040/00657/AM16/	Lic.No/Date:0310801888 19.01.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

278	Case No.:76/1/82-ALC1/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01850/AM16/	RLA File :03/95/040/00790/AM16/	Lic.No/Date:0310801892 19.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/27/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

279	Case No.:50/1/82-ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01824/AM16/	RLA File :03/94/040/00861/AM16/	Lic.No/Date:0310801928 20.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

280	Case No.:68/1/82-ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

281	Case No.:106/20/82-ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01689/AM16/	RLA File :05/24/040/00515/AM16/	Lic.No/Date:0510397367 20.01.2016	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.05/AM17 dated 08.06.2016 is awaited. The committee accordingly deferred the case.			

282	Case No.:38/1/82-ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01812/AM16/	RLA File :03/95/040/00798/AM16/	Lic.No/Date:0310801923 20.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

283	Case No.:49/1/82-ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01823/AM16/	RLA File :03/94/040/00869/AM16/	Lic.No/Date:0310801950 21.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

284	Case No.:47/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01821/AM16/	RLA File :03/94/040/00864/AM16/	Lic.No/Date:0310801994 22.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/31/2016-PI(Norms) dated 03.11.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

285	Case No.:67/1/82-ALC1/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01841/AM16/	RLA File :03/94/040/00880/AM16/	Lic.No/Date:0310802014 22.01.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

286	Case No.:24/1/82-ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01798/AM16/	RLA File :04/24/040/00210/AM16/	Lic.No/Date:0410161548 22.01.2016	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

287	Case No.:72/7/82-ALC4/2016	Party Name:OGENE SYSTEMS INDIA LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00246/AM17/	RLA File :09/24/040/00620/AM16/	Lic.No/Date:0910063151 22.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

288	Case No.:97/20/82-ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01680/AM16/	RLA File :05/24/040/00522/AM16/	Lic.No/Date:0510397405 22.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

289	Case No.:96/20/82-ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01679/AM16/	RLA File :02/24/040/00178/AM16/	Lic.No/Date:0210206458 22.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

290	Case No.:51/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01825/AM16/	RLA File :03/94/040/00877/AM16/	Lic.No/Date:0310802029 25.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/32/2016-PI(Norms) dated 09.11.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

291	Case No.:52/1/82-ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01826/AM16/	RLA File :03/94/040/00888/AM16/	Lic.No/Date:0310802024 25.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

292	Case No.:89/7/82-ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00263/AM17/	RLA File :09/24/040/00623/AM16/	Lic.No/Date:0910063196 29.01.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

293	Case No.:88/7/82-ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00262/AM17/	RLA File :09/24/040/00304/AM16/	Lic.No/Date:0910063190 29.01.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

294	Case No.:27/1/82-ALC1/2016	Party Name:BODAL CHEMICALS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/01801/AM16/	RLA File :08/24/040/00325/AM16/	Lic.No/Date:0810137105 01.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:44/1/82-ALC1/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
295	HQ File :01/82/050/01818/AM16/	RLA File :03/94/040/00886/AM16/	Lic.No/Date:0310802172 02.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:40/1/82-ALC1/2016	Party Name:MAGNOLIA LIMITED.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
296	HQ File :01/82/050/01814/AM16/	RLA File :03/95/040/01074/AM15/	Lic.No/Date:0310802175 02.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:3/5/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
297	HQ File :01/82/050/00162/AM17/	RLA File :05/24/040/00537/AM16/	Lic.No/Date:0510397479 03.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:35/1/82-ALC1/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
298	HQ File :01/82/050/01809/AM16/	RLA File :31/82/040/00270/AM16/	Lic.No/Date:3110065907 04.02.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

	Case No.:37/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
299	HQ File :01/82/050/01811/AM16/	RLA File :03/95/040/00639/AM16/	Lic.No/Date:0310802231 04.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:43/1/82-ALC1/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
300	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

301	Case No.:58/1/82-ALC1/2016	Party Name:SURVIVAL	Meet No/Date:13/82-	Status:
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		TECHNOLOGIES PVT.LTD.	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/01832/AM16/	RLA File :03/95/040/00819/AM16/	Lic.No/Date:0310802266 05.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

302	Case No.:69/1/82-ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

303	Case No.:74/1/82-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01848/AM16/	RLA File :03/94/040/00810/AM16/	Lic.No/Date:0310802333 08.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.20/82 dated 16.01.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

304	Case No.:39/1/82-ALC1/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01813/AM16/	RLA File :03/95/040/00847/AM16/	Lic.No/Date:0310802292 08.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

305	Case No.:45/1/82-ALC1/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01819/AM16/	RLA File :03/94/040/00859/AM16/	Lic.No/Date:0310802380 09.02.2016	Defer Date: 15.12.2016
	Decision :			

306	Case No.:70/1/82-ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01844/AM16/	RLA File :03/94/040/00935/AM16/	Lic.No/Date:0310802452 10.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/783/2015-PI(Norms) dated 22.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

307	Case No.:79/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/00253/AM17/	RLA File :09/24/040/00586/AM16/	Lic.No/Date:0910063240 10.02.2016	Defer Date: 15.12.2016
	Decision : Information called for from the firm in NC meeting No.09/82 dated 10.08.2016 is awaited. The committee accordingly deferred the case.			

308	Case No.:41/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01815/AM16/	RLA File :03/95/040/00826/AM16/	Lic.No/Date:0310802395 10.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

309	Case No.:78/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01852/AM16/	RLA File :03/95/040/00752/AM16/	Lic.No/Date:0310802451 10.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

310	Case No.:77/7/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00251/AM17/	RLA File :09/24/040/00664/AM16/	Lic.No/Date:0910063251 11.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/205/2016-PI(Norms) dated 17.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

311	Case No.:73/1/82-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01847/AM16/	RLA File :03/94/040/00953/AM16/	Lic.No/Date:0310802552 12.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.09/82 dated 31.05.2011, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

312	Case No.:26/1/82-ALC1/2016	Party Name:UMA ENTERPRISE	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01800/AM16/	RLA File :08/24/040/00396/AM16/	Lic.No/Date:0810137202 15.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

313	Case No.:56/1/82-ALC1/2016	Party Name:ZIM	Meet No/Date:13/82-	Status:
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		LABORATORIES LTD.	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/01830/AM16/	RLA File :03/95/040/00887/AM16/	Lic.No/Date:0310802649 16.02.2016	Defer Date: 15.12.2016
	Decision : The Committee decided based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/194/2016-PI(Norms) dated 13.10.2016, uploaded at the end of these minutes decided to call for information from the firm.			

314	Case No.: 17/1/82-ALC1/2016	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01791/AM16/	RLA File :04/24/040/00229/AM16/	Lic.No/Date:0410161613 17.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

315	Case No.: 57/1/82-ALC1/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01831/AM16/	RLA File :03/95/040/00895/AM16/	Lic.No/Date:0310802676 17.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

316	Case No.: 56/1/83-ALC1/2016	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/83/050/00905/AM16/	RLA File :09/24/040/00692/AM16/	Lic.No/Date:0910063297 19.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/269/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

317	Case No.: 87/7/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00261/AM17/	RLA File :09/24/040/00696/AM16/	Lic.No/Date:0910063310 22.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

318	Case No.: 78/7/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00252/AM17/	RLA File :09/24/040/00592/AM16/	Lic.No/Date:0910063303 22.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

319	Case No.: 116/7/82-ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00290/AM17/	RLA File :22/24/040/00111/AM16/	Lic.No/Date:2210015421 26.02.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:12/7/82-ALC4/2016	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
320	HQ File :01/82/050/00186/AM17/	RLA File :04/24/040/00250/AM16/	Lic.No/Date:0410161677 01.03.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

	Case No.:82/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
321	HQ File :01/82/050/00256/AM17/	RLA File :09/24/040/00721/AM16/	Lic.No/Date:0910063357 03.03.2016	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.09/82 dated 10.08.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

	Case No.:119/7/82-ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
322	HQ File :01/82/050/00293/AM17/	RLA File :22/24/040/00121/AM16/	Lic.No/Date:2210015426 04.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:118/7/82-ALC4/2016	Party Name:CHIRO S PHARMA	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
323	HQ File :01/82/050/00292/AM17/	RLA File :22/24/040/00114/AM16/	Lic.No/Date:2210015440 09.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:120/7/82-ALC4/2016	Party Name:CHIRO S PHARMA	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
324	HQ File :01/82/050/00294/AM17/	RLA File :22/24/040/00113/AM16/	Lic.No/Date:2210015441 09.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:59/7/82-ALC4/2016	Party Name:RUCHI SOYA INDUSTRIES LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
325	HQ File :01/82/050/00233/AM17/	RLA File :56/24/040/00054/AM16/	Lic.No/Date:5610004864 11.03.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

326	Case No.:24/2/82-ALC4/2016	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

327	Case No.:100/7/82-ALC4/2016	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00274/AM17/	RLA File :31/83/040/00174/AM16/	Lic.No/Date:3110066051 14.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

328	Case No.:15/1/82-ALC1/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/01789/AM16/	RLA File :09/24/040/00713/AM16/	Lic.No/Date:0910063416 15.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

329	Case No.:14/1/82-ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01788/AM16/	RLA File :09/24/040/00716/AM16/	Lic.No/Date:0910063414 15.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/174/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

330	Case No.:110/7/82-ALC4/2016	Party Name:TIDE INDUSTRIES	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00284/AM17/	RLA File :34/24/040/00338/AM16/	Lic.No/Date:3410041981 16.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PU.O.No.14010/40/2011-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

331	Case No.:107/7/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00281/AM17/	RLA File :34/24/040/00345/AM16/	Lic.No/Date:3410041995 21.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

332	Case No.:109/7/82-ALC4/2016	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00283/AM17/	RLA File :34/24/040/00336/AM16/	Lic.No/Date: 3410041989 21.03.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

333	Case No.:111/7/82-ALC4/2016	Party Name: SHIVA PHARMACHEM LTD,	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00285/AM17/	RLA File :34/24/040/00346/AM16/	Lic.No/Date: 3410041992 21.03.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

334	Case No.:122/7/82-ALC4/2016	Party Name: BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00296/AM17/	RLA File :03/94/040/01019/AM16/	Lic.No/Date: 0310803499 22.03.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

335	Case No.:48/4/82-ALC4/2016	Party Name: AVA CHEMICALS PVT.LTD.,	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00111/AM17/	RLA File :03/94/040/01067/AM16/	Lic.No/Date: 0310803525 23.03.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

336	Case No.:57/7/82-ALC4/2016	Party Name: CHIROS PHARMA	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00231/AM17/	RLA File :22/24/040/00125/AM16/	Lic.No/Date: 2210015455 23.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

337	Case No.:61/7/82-ALC4/2016	Party Name: CHIROS PHARMA	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00235/AM17/	RLA File :22/24/040/00127/AM16/	Lic.No/Date: 2210015457 23.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:62/7/82-ALC4/2016	Party Name: CHIROS PHARMA	Meet No/Date: 13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00236/AM17/	RLA File :22/24/040/00128/AM16/	Lic.No/Date: 2210015456 23.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

339	Case No.:85/1/82-ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/01859/AM16/	RLA File :09/24/040/00730/AM16/	Lic.No/Date:0910063440 23.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/209/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

340	Case No.:60/11/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00594/AM17/	RLA File :09/24/040/00759/AM16/	Lic.No/Date:0910063450 29.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

341	Case No.:5/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00179/AM17/	RLA File :08/24/040/00466/AM16/	Lic.No/Date:0810137553 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/190/2016-PI(Norms) dated 30.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

342	Case No.:39/7/82-ALC4/2016	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00213/AM17/	RLA File :08/24/040/00426/AM16/	Lic.No/Date:0810137551 30.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

343	Case No.:58/7/82-ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00232/AM17/	RLA File :22/24/040/00133/AM16/	Lic.No/Date:2210015463 31.03.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

344	Case No.:138/7/82-ALC4/2016	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00312/AM17/	RLA File :03/94/040/01112/AM16/	Lic.No/Date:0310803707 01.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

345	Case No.:81/11/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00615/AM17/	RLA File :03/94/040/01096/AM16/	Lic.No/Date:0310803709 01.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

346	Case No.:103/7/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File:01/82/050/00 277/AM17/	RLA File :05/23/040/00555/AM16/	Lic.No/Date:0510398126 01.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/191/2016-PI(Norms) dated 30.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

347	Case No.:104/7/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00278/AM17/	RLA File :05/23/040/00556/AM16/	Lic.No/Date:0510398125 01.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

348	Case No.:121/7/82-ALC4/2016	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00295/AM17/	RLA File :05/24/040/00632/AM16/	Lic.No/Date:0510398119 01.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

349	Case No.:4/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00178/AM17/	RLA File :08/24/040/00001/AM17/	Lic.No/Date:0810137612 05.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/195/2016-PI(Norms) dated 13.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

350	Case No.:6/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00180/AM17/	RLA File :08/24/040/00470/AM16/	Lic.No/Date:0810137611 05.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/164/2016-PI(Norms) dated 13.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP			

	Vol.1. RA concerned may take necessary action as per decision of NC.
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351	Case No.:24/7/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00198/AM17/	RLA File :31/83/040/00186/AM16/	Lic.No/Date:3110066111 05.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

352	Case No.:38/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00212/AM17/	RLA File :05/23/040/00571/AM16/	Lic.No/Date:0510398134 05.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

353	Case No.:105/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00279/AM17/	RLA File :05/23/040/00573/AM16/	Lic.No/Date:0510398133 05.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

354	Case No.:106/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00280/AM17/	RLA File :05/23/040/00570/AM16/	Lic.No/Date:0510398132 05.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

355	Case No.:123/7/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00297/AM17/	RLA File :03/94/040/01038/AM16/	Lic.No/Date:0310803819 06.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

356	Case No.:42/7/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00216/AM17/	RLA File :34/24/040/00325/AM16/	Lic.No/Date:3410042036 07.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

357	Case No.:43/7/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00217/AM17/	RLA File :34/24/040/00355/AM16/	Lic.No/Date:3410042037 07.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 52/7/82-ALC4/2016	Party Name:FINE CURE PHARMACEUTICALS LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
358	HQ File :01/82/050/00226/AM17/	RLA File :08/24/040/00460/AM16/	Lic.No/Date:0810137652 11.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 45/7/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
359	HQ File :01/82/050/00219/AM17/	RLA File :34/24/040/00009/AM17/	Lic.No/Date:3410042064 13.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 87/11/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
360	HQ File :01/82/050/00621/AM17/	RLA File :05/23/040/00554/AM16/	Lic.No/Date:0510398217 13.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.: 50/7/82-ALC4/2016	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
361	HQ File :01/82/050/00224/AM17/	RLA File :08/24/040/00005/AM17/	Lic.No/Date:0810137692 18.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.: 33/7/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
362	HQ File :01/82/050/00207/AM17/	RLA File :05/23/040/00018/AM17/	Lic.No/Date:0510398279 22.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 15/7/82-ALC4/2016	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
363	HQ File :01/82/050/00189/AM17/	RLA File :52/24/040/00006/AM17/	Lic.No/Date:5210041869 25.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

364	Case No.: 125/7/82-ALC4/2016	Party Name:YASHO	Meet No/Date:13/82-	Status:
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		INDUSTRIES PVT.LTD.	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00299/AM17/	RLA File :03/95/040/00061/AM17/	Lic.No/Date:0310804144 25.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

365	Case No.:126/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00300/AM17/	RLA File :03/95/040/00064/AM17/	Lic.No/Date:0310804154 25.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

366	Case No.:145/7/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00319/AM17/	RLA File :03/94/040/00072/AM17/	Lic.No/Date:0310804202 26.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

367	Case No.:144/7/82-ALC4/2016	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00318/AM17/	RLA File :03/94/040/01042/AM16/	Lic.No/Date:0310804172 26.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

368	Case No.:148/7/82-ALC4/2016	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00322/AM17/	RLA File :03/94/040/00055/AM17/	Lic.No/Date:0310804211 26.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

369	Case No.:127/7/82-ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00301/AM17/	RLA File :03/95/040/00048/AM17/	Lic.No/Date:0310804183 26.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

370	Case No.:128/7/82-ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00302/AM17/	RLA File :03/95/040/00049/AM17/	Lic.No/Date:0310804184 26.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

371	Case No.: 32/7/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00206/AM17/	RLA File :05/23/040/00036/AM17/	Lic.No/Date:0510398321 27.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

372	Case No.: 130/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00304/AM17/	RLA File :03/95/040/00068/AM17/	Lic.No/Date:0310804238 27.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

373	Case No.: 146/7/82-ALC4/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00320/AM17/	RLA File :03/94/040/00012/AM17/	Lic.No/Date:0310804283 29.04.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

374	Case No.: 147/7/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00321/AM17/	RLA File :03/94/040/00063/AM17/	Lic.No/Date:0310804284 29.04.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

375	Case No.: 143/7/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00317/AM17/	RLA File :03/94/040/00064/AM17/	Lic.No/Date:0310804295 29.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/188/2016-PI(Norms) dated 18.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

376	Case No.: 142/7/82-ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00316/AM17/	RLA File :03/94/040/01101/AM16/	Lic.No/Date:0310804342 02.05.2016	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.11/82 dated 07.09.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

377	Case No.:129/7/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00303/AM17/	RLA File :03/95/040/00004/AM17/	Lic.No/Date:0310804339 02.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

378	Case No.:14/7/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00188/AM17/	RLA File :08/24/040/00035/AM17/	Lic.No/Date:0810137832 03.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/166/2016-PI(Norms) dated 26.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

379	Case No.:75/7/82-ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00249/AM17/	RLA File :02/24/040/00016/AM17/	Lic.No/Date:0210206661 04.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

380	Case No.:21/7/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00195/AM17/	RLA File :08/24/040/00049/AM17/	Lic.No/Date:0810137835 04.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/189/2016-PI(Norms) dated 30.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

381	Case No.:6/11/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00540/AM17/	RLA File :09/24/040/00052/AM17/	Lic.No/Date:0910063584 05.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

382	Case No.:49/7/82-ALC4/2016	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00223/AM17/	RLA File :05/24/040/00009/AM17/	Lic.No/Date:0510398392 05.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

383	Case No.:8/7/82-ALC4/2016	Party Name:STRIDES	Meet No/Date:13/82-	Status:
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		SHASUN LIMITED	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00182/AM17/	RLA File :04/24/040/00009/AM17/	Lic.No/Date:0410161871 05.05.2016	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.11/82 dated 07.09.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

384	Case No.:9/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00183/AM17/	RLA File :04/24/040/00010/AM17/	Lic.No/Date:0410161872 05.05.2016	Defer Date: 15.12.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.11/82 dated 07.09.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

385	Case No.:163/7/82-ALC4/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00337/AM17/	RLA File :03/94/040/00090/AM17/	Lic.No/Date:0310804480 09.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

386	Case No.:141/7/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00315/AM17/	RLA File :03/94/040/00041/AM17/	Lic.No/Date:0310804465 09.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

387	Case No.:17/7/82-ALC4/2016	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00191/AM17/	RLA File :08/24/040/00045/AM17/	Lic.No/Date:0810137878 09.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

388	Case No.:18/7/82-ALC4/2016	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00192/AM17/	RLA File :08/24/040/00044/AM17/	Lic.No/Date:0810137877 09.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

389	Case No.:161/7/82-ALC4/2016	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00335/AM17/	RLA File :03/94/040/00026/AM17/	Lic.No/Date:0310804504 09.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:51/7/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
390	HQ File :01/82/050/00225/AM17/	RLA File :05/23/040/00539/AM16/	Lic.No/Date:0510398432 09.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:159/7/82-ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
391	HQ File :01/82/050/00333/AM17/	RLA File :03/94/040/00061/AM17/	Lic.No/Date:0310804534 10.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:160/7/82-ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
392	HQ File :01/82/050/00334/AM17/	RLA File :03/94/040/00036/AM17/	Lic.No/Date:0310804533 10.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:76/7/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
393	HQ File :01/82/050/00250/AM17/	RLA File :05/23/040/00031/AM17/	Lic.No/Date:0510398443 10.05.2016	Defer Date: 15.12.2016
	Decision :Deferred for want of comments from DoP.			

	Case No.:137/7/82-ALC4/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
394	HQ File :01/82/050/00311/AM17/	RLA File :03/95/040/00763/AM16/	Lic.No/Date:0310804513 10.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:84/11/82-ALC4/2016	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
395	HQ File :01/82/050/00618/AM17/	RLA File :09/24/040/00039/AM17/	Lic.No/Date:0910063615 11.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

396	Case No.:157/7/82-ALC4/2016	Party Name:APEX PHARMA,	Meet No/Date:13/82-	Status:
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			ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00331/AM17/	RLA File :03/94/040/00122/AM17/	Lic.No/Date:0310804628 12.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

397	Case No.:74/7/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00248/AM17/	RLA File :05/23/040/00050/AM17/	Lic.No/Date:0510398481 12.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

398	Case No.:158/7/82-ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00332/AM17/	RLA File :03/94/040/01064/AM16/	Lic.No/Date:0310804642 12.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

399	Case No.:131/7/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00305/AM17/	RLA File :03/95/040/00016/AM17/	Lic.No/Date:0310804666 13.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

400	Case No.:86/11/82-ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00620/AM17/	RLA File :09/24/040/00056/AM17/	Lic.No/Date:0910063626 17.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

401	Case No.:85/11/82-ALC4/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00619/AM17/	RLA File :09/24/040/00028/AM17/	Lic.No/Date:0910063644 17.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

402	Case No.:82/11/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00616/AM17/	RLA File :05/24/040/00624/AM16/	Lic.No/Date:0510398507 17.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

403	Case No.: 54/7/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00228/AM17/	RLA File :05/23/040/00064/AM17/	Lic.No/Date:0510398544 18.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/171/2016-PI(Norms) dated 30.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

404	Case No.: 83/11/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00617/AM17/	RLA File :09/24/040/00307/AM15/	Lic.No/Date:0910063658 19.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

405	Case No.: 53/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00227/AM17/	RLA File :08/24/040/00069/AM17/	Lic.No/Date:0810137950 19.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/194/2016-PI(Norms) dated 13.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

406	Case No.: 1/5/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00160/AM17/	RLA File :09/24/040/00083/AM17/	Lic.No/Date:0910063660 20.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.2/82 dated 24.04.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

407	Case No.: 132/7/82-ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00306/AM17/	RLA File :03/95/040/00118/AM17/	Lic.No/Date:0310804885 20.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

408	Case No.: 156/7/82-ALC4/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00330/AM17/	RLA File :03/94/040/00147/AM17/	Lic.No/Date:0310804903 23.05.2016	Defer Date: 15.12.2016

	Decision :Deferred.
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409	Case No.:139/7/82-ALC4/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00313/AM17/	RLA File :03/94/040/00149/AM17/	Lic.No/Date:0310804914 23.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

410	Case No.:140/7/82-ALC4/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00314/AM17/	RLA File :03/94/040/00148/AM17/	Lic.No/Date:0310804913 23.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

411	Case No.:153/7/82-ALC4/2016	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00327/AM17/	RLA File :03/94/040/00115/AM17/	Lic.No/Date:0310804948 24.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

412	Case No.:152/7/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00326/AM17/	RLA File :03/94/040/00152/AM17/	Lic.No/Date:0310804950 24.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

413	Case No.:134/7/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00308/AM17/	RLA File :03/95/040/00069/AM17/	Lic.No/Date:0310804944 24.05.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.:88/11/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00622/AM17/	RLA File :17/24/040/00027/AM17/	Lic.No/Date:1710006342 26.05.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

415	Case No.:2/11/82-ALC4/2016	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00536/AM17/	RLA File :04/24/040/00270/AM16/	Lic.No/Date:0410162005 02.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

416	Case No.:1/11/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00535/AM17/	RLA File :05/23/040/00110/AM17/	Lic.No/Date:0510398726 03.06.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

417	Case No.:8/11/82-ALC4/2016	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00542/AM17/	RLA File :04/24/040/00042/AM17/	Lic.No/Date:0410162009 03.06.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

418	Case No.:61/11/82-ALC4/2016	Party Name:KEKULE PHARMA LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00595/AM17/	RLA File :09/24/040/00017/AM17/	Lic.No/Date:0910063781 09.06.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

419	Case No.:29/13/82-ALC4/2016	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00657/AM17/	RLA File :34/24/040/00068/AM17/	Lic.No/Date:3410042260 10.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

420	Case No.:62/11/82-ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00596/AM17/	RLA File :09/24/040/00077/AM17/	Lic.No/Date:0910063788 10.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

421	Case No.:64/11/82-ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00598/AM17/	RLA File :09/24/040/00076/AM17/	Lic.No/Date:0910063789 10.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

422	Case No.:89/13/82-ALC4/2016	Party Name:UMA	Meet No/Date:13/82-	Status:Case
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		ENTERPRISE	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00717/AM17/	RLA File :08/24/040/00099/AM17/	Lic.No/Date:0810138154 10.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

423	Case No.:6/13/82-ALC4/2016	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00634/AM17/	RLA File :31/83/040/00023/AM17/	Lic.No/Date:3110066173 13.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat based on the earlier decision taken by NC in its meeting No.04/82 dated 16.05.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

424	Case No.:3/11/82-ALC4/2016	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00537/AM17/	RLA File :03/94/040/00151/AM17/	Lic.No/Date:0310805608 20.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

425	Case No.:1/7/82-ALC4/2016	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00175/AM17/	RLA File :09/24/040/00139/AM17/	Lic.No/Date:0910063809 21.06.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

426	Case No.:30/13/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00658/AM17/	RLA File :17/24/040/00050/AM17/	Lic.No/Date:1710006371 24.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

427	Case No.:5/11/82-ALC4/2016	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00539/AM17/	RLA File :08/24/040/00104/AM17/	Lic.No/Date:0810138218 28.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

428	Case No.:16/11/82-ALC4/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00550/AM17/	RLA File :03/95/040/00255/AM17/	Lic.No/Date:0310805798 29.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:44/11/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
429	HQ File :01/82/050/00578/AM17/	RLA File :03/94/040/00243/AM17/	Lic.No/Date:0310805848 30.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/188/2016-PI(Norms) dated 18.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:49/11/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
430	HQ File :01/82/050/00583/AM17/	RLA File :03/94/040/00253/AM17/	Lic.No/Date:0310805837 30.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/188/2016-PI(Norms) dated 18.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:45/11/82-ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
431	HQ File :01/82/050/00579/AM17/	RLA File :03/94/040/00249/AM17/	Lic.No/Date:0310805832 30.06.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:7/11/82-ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
432	HQ File :01/82/050/00541/AM17/	RLA File :05/24/040/00136/AM17/	Lic.No/Date:0510398951 30.06.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DBT.			

	Case No.:14/11/82-ALC4/2016	Party Name:PALADIN PAINTS AND CHEMICALS PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
433	HQ File :01/82/050/00548/AM17/	RLA File :03/95/040/00277/AM17/	Lic.No/Date:0310805923 04.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:50/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
434	HQ File	RLA File	Lic.No/Date:0310805959	Defer Date:

	:01/82/050/00584/AM17/	:03/94/040/00275/AM17/	05.07.2016	15.12.2016
Decision : Deferred for want of comments from DoP.				

435	Case No.: 53/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00587/AM17/	RLA File :03/94/040/00273/AM17/	Lic.No/Date:0310805958 05.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

436	Case No.: 48/11/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00582/AM17/	RLA File :03/94/040/00255/AM17/	Lic.No/Date:0310805960 05.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

437	Case No.: 15/11/82-ALC4/2016	Party Name:N S CHEMICALS	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00549/AM17/	RLA File :03/95/040/00119/AM17/	Lic.No/Date:0310805965 05.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.01/82 dated 10.04.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

438	Case No.: 38/13/82-ALC4/2016	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00666/AM17/	RLA File :22/24/040/00031/AM17/	Lic.No/Date:2210015515 05.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/216/2016-PI(Norms) dated 21.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

439	Case No.: 3/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00631/AM17/	RLA File :05/24/040/00143/AM17/	Lic.No/Date:0510399022 06.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

440	Case No.: 36/13/82-ALC4/2016	Party Name:DSM SINOCHAM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:2210015519	Defer Date:

	:01/82/050/00664/AM17/	:22/24/040/00030/AM17/	08.07.2016	15.12.2016
Decision : Deferred for want of comments from DoP.				

441	Case No.: 39/13/82-ALC4/2016	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00667/AM17/	RLA File :52/24/040/00022/AM17/	Lic.No/Date:5210041951 08.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

442	Case No.: 12/11/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00546/AM17/	RLA File :03/95/040/00285/AM17/	Lic.No/Date:0310806007 08.07.2016	Defer Date: 15.12.2016
	Decision : Deferred.			

443	Case No.: 28/13/82-ALC4/2016	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00656/AM17/	RLA File :03/94/040/00997/AM16/	Lic.No/Date:0310806094 11.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

444	Case No.: 1/13/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00629/AM17/	RLA File :05/23/040/00168/AM17/	Lic.No/Date:0510399049 11.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

445	Case No.: 37/13/82-ALC4/2016	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00665/AM17/	RLA File :22/24/040/00029/AM17/	Lic.No/Date:2210015520 11.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

446	Case No.: 13/11/82-ALC4/2016	Party Name:S M CHEMICAL VAPI PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00547/AM17/	RLA File :03/95/040/00225/AM17/	Lic.No/Date:0310806063 11.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

447	Case No.: 42/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016	Status: Deferred
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			16.11.2016	
	HQ File :01/82/050/00576/AM17/	RLA File :03/94/040/00198/AM17/	Lic.No/Date:0310806121 12.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

448	Case No.:43/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00577/AM17/	RLA File :03/94/040/00105/AM17/	Lic.No/Date:0310806120 12.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

449	Case No.:39/11/82-ALC4/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00573/AM17/	RLA File :03/94/040/00966/AM16/	Lic.No/Date:0310806146 12.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

450	Case No.:9/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00543/AM17/	RLA File :03/94/040/00277/AM17/	Lic.No/Date:0310806159 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

451	Case No.:24/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00558/AM17/	RLA File :03/94/040/00272/AM17/	Lic.No/Date:0310806154 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

452	Case No.:46/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00580/AM17/	RLA File :03/94/040/00276/AM17/	Lic.No/Date:0310806157 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

453	Case No.:47/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00581/AM17/	RLA File :03/94/040/00274/AM17/	Lic.No/Date:0310806156 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

454	Case No.:40/11/82-ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00574/AM17/	RLA File :03/94/040/00237/AM17/	Lic.No/Date:0310806115 12.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

455	Case No.:52/11/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00586/AM17/	RLA File :03/94/040/00288/AM17/	Lic.No/Date:0310806113 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

456	Case No.:32/13/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00660/AM17/	RLA File :03/94/040/00291/AM17/	Lic.No/Date:0310806165 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

457	Case No.:41/11/82-ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00575/AM17/	RLA File :03/94/040/01110/AM16/	Lic.No/Date:0310806126 12.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

458	Case No.:89/11/82-ALC4/2016	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00623/AM17/	RLA File :56/24/040/00015/AM17/	Lic.No/Date:5610004949 12.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

459	Case No.:4/11/82-ALC4/2016	Party Name:ATUL LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00538/AM17/	RLA File :08/24/040/00113/AM17/	Lic.No/Date:0810138282 13.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

460	Case No.:57/11/82-ALC4/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00591/AM17/	RLA File :03/95/040/00296/AM17/	Lic.No/Date:0310806194 13.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

461	Case No.:68/11/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00602/AM17/	RLA File :08/24/040/00116/AM17/	Lic.No/Date:0810138288 14.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

462	Case No.:73/11/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00607/AM17/	RLA File :05/23/040/00192/AM17/	Lic.No/Date:0510399089 14.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

463	Case No.:2/13/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00630/AM17/	RLA File :05/23/040/00194/AM17/	Lic.No/Date:0510399087 14.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

464	Case No.:10/11/82-ALC4/2016	Party Name:MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00544/AM17/	RLA File :03/95/040/00304/AM17/	Lic.No/Date:0310806238 14.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

465	Case No.:56/11/82-ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00590/AM17/	RLA File :03/95/040/00746/AM16/	Lic.No/Date:0310806245 14.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

466	Case No.:54/11/82-ALC4/2016	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00588/AM17/	RLA File :08/24/040/00138/AM17/	Lic.No/Date:0810138287 14.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

467	Case No.:69/11/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00603/AM17/	RLA File :08/24/040/00146/AM17/	Lic.No/Date:0810138302 15.07.2016	Defer Date: 15.12.2016

	Decision : Deferred for want of comments from DoP.
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468	Case No.: 72/11/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00606/AM17/	RLA File :08/24/040/00145/AM17/	Lic.No/Date:0810138301 15.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

469	Case No.: 38/11/82-ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00572/AM17/	RLA File :03/94/040/00224/AM17/	Lic.No/Date:0310806304 15.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

470	Case No.: 4/13/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATIONAL	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00632/AM17/	RLA File :05/24/040/00165/AM17/	Lic.No/Date:0510399093 15.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

471	Case No.: 5/13/82-ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00633/AM17/	RLA File :05/24/040/00157/AM17/	Lic.No/Date:0510399096 15.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

472	Case No.: 34/11/82-ALC4/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00568/AM17/	RLA File :03/94/040/00114/AM17/	Lic.No/Date:0310806356 18.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

473	Case No.: 37/11/82-ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00571/AM17/	RLA File :03/94/040/00220/AM17/	Lic.No/Date:0310806338 18.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

474	Case No.: 36/11/82-ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
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	HQ File :01/82/050/00570/AM17/	RLA File :03/94/040/00226/AM17/	Lic.No/Date:0310806366 18.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 23/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
475	HQ File :01/82/050/00557/AM17/	RLA File :03/94/040/00301/AM17/	Lic.No/Date:0310806378 19.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 67/11/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
476	HQ File :01/82/050/00601/AM17/	RLA File :05/23/040/00065/AM17/	Lic.No/Date:0510399129 19.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 66/11/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
477	HQ File :01/82/050/00600/AM17/	RLA File :05/23/040/00147/AM17/	Lic.No/Date:0510399130 19.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 21/11/82-ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
478	HQ File :01/82/050/00555/AM17/	RLA File :03/95/040/00206/AM17/	Lic.No/Date:0310806373 19.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.: 18/11/82-ALC4/2016	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
479	HQ File :01/82/050/00552/AM17/	RLA File :03/95/040/00262/AM17/	Lic.No/Date:0310806401 19.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.: 35/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
480	HQ File :01/82/050/00569/AM17/	RLA File :03/94/040/00283/AM17/	Lic.No/Date:0310806427 20.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

481	Case No.: 74/11/82-ALC4/2016	Party Name:KLJ	Meet No/Date:13/82-	Status:
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		PLASTICIZERS LIMITED	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00608/AM17/	RLA File :05/23/040/00195/AM17/	Lic.No/Date:0510399160 20.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

482	Case No.:118/13/82-ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00746/AM17/	RLA File :07/24/040/00129/AM17/	Lic.No/Date:0710110138 21.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

483	Case No.:19/11/82-ALC4/2016	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00553/AM17/	RLA File :03/95/040/00326/AM17/	Lic.No/Date:0310806484 21.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

484	Case No.:83/13/82-ALC4/2016	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00711/AM17/	RLA File :03/95/040/00327/AM17/	Lic.No/Date:0310806482 21.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

485	Case No.:25/11/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00559/AM17/	RLA File :03/95/040/00180/AM17/	Lic.No/Date:0310806477 21.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

486	Case No.:26/11/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00560/AM17/	RLA File :03/95/040/00116/AM17/	Lic.No/Date:0310806480 21.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

487	Case No.:27/11/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00561/AM17/	RLA File :03/95/040/00143/AM17/	Lic.No/Date:0310806474 21.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

488	Case No.:65/11/82-ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00599/AM17/	RLA File :09/24/040/00222/AM17/	Lic.No/Date:0910063975 22.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/174/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

489	Case No.:33/11/82-ALC4/2016	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00567/AM17/	RLA File :03/94/040/00327/AM17/	Lic.No/Date:0310806514 22.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/71/2016-PI(Norms) dated 26.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

490	Case No.:20/13/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00648/AM17/	RLA File :05/23/040/00211/AM17/	Lic.No/Date:0510399202 22.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

491	Case No.:20/11/82-ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00554/AM17/	RLA File :03/95/040/00498/AM16/	Lic.No/Date:0310806509 22.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

492	Case No.:31/11/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00565/AM17/	RLA File :03/95/040/00168/AM17/	Lic.No/Date:0310806532 22.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

493	Case No.:7/13/82-ALC4/2016	Party Name:STYRAX PHARMA PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00635/AM17/	RLA File :26/24/040/00013/AM17/	Lic.No/Date:2610012765 22.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

494	Case No.:70/11/82-ALC4/2016	Party Name:ARCHI EXIM PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00604/AM17/	RLA File :08/24/040/00150/AM17/	Lic.No/Date:0810138353 25.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

495	Case No.:71/11/82-ALC4/2016	Party Name:ARCHI EXIM PVT. LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00605/AM17/	RLA File :08/24/040/00151/AM17/	Lic.No/Date:0810138354 25.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

496	Case No.:144/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00772/AM17/	RLA File :08/24/040/00154/AM17/	Lic.No/Date:0810138352 25.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

497	Case No.:32/11/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00566/AM17/	RLA File :03/95/040/00290/AM17/	Lic.No/Date:0310806544 25.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

498	Case No.:55/11/82-ALC4/2016	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00589/AM17/	RLA File :08/24/040/00156/AM17/	Lic.No/Date:0810138362 25.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

499	Case No.:22/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00556/AM17/	RLA File :03/94/040/00262/AM17/	Lic.No/Date:0310806600 26.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

500	Case No.:65/13/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00693/AM17/	RLA File :03/94/040/00334/AM17/	Lic.No/Date:0310806610 26.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

501	Case No.:62/13/82-ALC4/2016	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00690/AM17/	RLA File :03/94/040/00333/AM17/	Lic.No/Date:0310806623 26.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

502	Case No.:77/11/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00611/AM17/	RLA File :05/23/040/00124/AM17/	Lic.No/Date:0510399240 27.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

503	Case No.:78/11/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00612/AM17/	RLA File :05/23/040/00123/AM17/	Lic.No/Date:0510399239 27.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

504	Case No.:79/11/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00613/AM17/	RLA File :05/23/040/00119/AM17/	Lic.No/Date:0510399242 27.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

505	Case No.:80/11/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Deferred
	HQ File :01/82/050/00614/AM17/	RLA File :05/23/040/00125/AM17/	Lic.No/Date:0510399241 27.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

506	Case No.:67/13/82-ALC4/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00695/AM17/	RLA File :03/94/040/00335/AM17/	Lic.No/Date:0310806658 27.07.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

507	Case No.:66/13/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00694/AM17/	RLA File :03/94/040/00332/AM17/	Lic.No/Date:0310806661 27.07.2016	Defer Date: 15.12.2016

	Decision :Deferre.
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508	Case No.:84/13/82-ALC4/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00712/AM17/	RLA File :05/24/040/00170/AM17/	Lic.No/Date:0510399250 27.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

509	Case No.:64/13/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00692/AM17/	RLA File :03/94/040/00177/AM17/	Lic.No/Date:0310806697 28.07.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

510	Case No.:71/13/82-ALC4/2016	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00699/AM17/	RLA File :03/94/040/00312/AM17/	Lic.No/Date:0310806768 01.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

511	Case No.:70/13/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00698/AM17/	RLA File :03/94/040/00344/AM17/	Lic.No/Date:0310806741 01.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

512	Case No.:63/13/82-ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00691/AM17/	RLA File :03/94/040/00280/AM17/	Lic.No/Date:0310806745 01.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

513	Case No.:57/13/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00685/AM17/	RLA File :03/95/040/00367/AM17/	Lic.No/Date:0310806759 01.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

514	Case No.:85/13/82-ALC4/2016	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
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	HQ File :01/82/050/00713/AM17/	RLA File :03/95/040/00320/AM17/	Lic.No/Date:0310806778 02.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/717/2015-PI(Norms) dated 24.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:35/13/82-ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
515	HQ File :01/82/050/00663/AM17/	RLA File :22/24/040/00036/AM17/	Lic.No/Date:2210015529 02.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:34/13/82-ALC4/2016	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
516	HQ File :01/82/050/00662/AM17/	RLA File :13/24/040/00017/AM17/	Lic.No/Date:1310048326 03.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:9/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
517	HQ File :01/82/050/00637/AM17/	RLA File :08/24/040/00175/AM17/	Lic.No/Date:0810138443 05.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:73/13/82-ALC4/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
518	HQ File :01/82/050/00701/AM17/	RLA File :03/94/040/00354/AM17/	Lic.No/Date:0310806872 05.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:77/13/82-ALC4/2016	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
519	HQ File :01/82/050/00705/AM17/	RLA File :03/94/040/00361/AM17/	Lic.No/Date:0310806885 05.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.08/82 dated 11.07.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

520	Case No.:74/13/82-ALC4/2016	Party Name:ALIVIRA ANIMAL HEALTH LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
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	HQ File :01/82/050/00702/AM17/	RLA File :03/94/040/00367/AM17/	Lic.No/Date:0310806928 08.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DBT.			

521	Case No.:72/13/82-ALC4/2016	Party Name:INVENTIA HEALTHCARE PRIVATE LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00700/AM17/	RLA File :03/94/040/00356/AM17/	Lic.No/Date:0310806927 08.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

522	Case No.:59/13/82-ALC4/2016	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00687/AM17/	RLA File :03/95/040/00998/AM16/	Lic.No/Date:0310806923 08.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

523	Case No.:49/13/82-ALC4/2016	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00677/AM17/	RLA File :03/94/040/01052/AM16/	Lic.No/Date:0310806947 09.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

524	Case No.:50/13/82-ALC4/2016	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00678/AM17/	RLA File :03/94/040/00286/AM17/	Lic.No/Date:0310806966 09.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

525	Case No.:10/13/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00638/AM17/	RLA File :05/23/040/00229/AM17/	Lic.No/Date:0510399392 09.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

526	Case No.:48/13/82-ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00676/AM17/	RLA File :03/94/040/00386/AM17/	Lic.No/Date:0310806969 09.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.20/82 dated 16.01.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

527	Case No.:26/13/82-ALC4/2016	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00654/AM17/	RLA File :04/24/040/00065/AM17/	Lic.No/Date:0410162171 09.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

528	Case No.:8/13/82-ALC4/2016	Party Name:AKTINOS HEALTHCARE PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00636/AM17/	RLA File :09/24/040/00232/AM17/	Lic.No/Date:0910064019 10.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

529	Case No.:54/13/82-ALC4/2016	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00682/AM17/	RLA File :03/94/040/00405/AM17/	Lic.No/Date:0310807006 10.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

530	Case No.:58/13/82-ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00686/AM17/	RLA File :03/95/040/00370/AM17/	Lic.No/Date:0310807000 10.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

531	Case No.:41/13/82-ALC4/2016	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00669/AM17/	RLA File :52/24/040/00031/AM17/	Lic.No/Date:5210041993 10.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

532	Case No.:47/13/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00675/AM17/	RLA File :03/94/040/00414/AM17/	Lic.No/Date:0310807048 11.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

533	Case No.:17/13/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00645/AM17/	RLA File :05/23/040/00220/AM17/	Lic.No/Date:0510399449 11.08.2016	Defer Date: 15.12.2016

	Decision :Deferred.
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534	Case No.:76/13/82-ALC4/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00704/AM17/	RLA File :03/94/040/00391/AM17/	Lic.No/Date:0310807030 11.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

535	Case No.:18/13/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00646/AM17/	RLA File :05/23/040/00230/AM17/	Lic.No/Date:0510399442 11.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

536	Case No.:61/13/82-ALC4/2016	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00689/AM17/	RLA File :03/95/040/00388/AM17/	Lic.No/Date:0310807070 11.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

537	Case No.:78/13/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00706/AM17/	RLA File :03/94/040/00371/AM17/	Lic.No/Date:0310807104 12.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

538	Case No.:12/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00640/AM17/	RLA File :08/24/040/00196/AM17/	Lic.No/Date:0810138482 12.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

539	Case No.:154/13/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00782/AM17/	RLA File :05/24/040/00231/AM17/	Lic.No/Date:0510399455 12.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

540	Case No.:31/13/82-ALC4/2016	Party Name:PI INDUSTRIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
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	HQ File :01/82/050/00659/AM17/	RLA File :13/24/040/00019/AM17/	Lic.No/Date:1310048337 12.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.14/82 dated 24.10.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:15/13/82-ALC4/2016	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
541	HQ File :01/82/050/00643/AM17/	RLA File :08/24/040/00184/AM17/	Lic.No/Date:0810138477 12.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:53/13/82-ALC4/2016	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
542	HQ File :01/82/050/00681/AM17/	RLA File :03/94/040/00421/AM17/	Lic.No/Date:0310807134 16.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:25/13/82-ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Approved
543	HQ File :01/82/050/00653/AM17/	RLA File :09/24/040/00254/AM17/	Lic.No/Date:0910064042 16.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/209/2016-PI(Norms) dated 24.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:14/13/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
544	HQ File :01/82/050/00642/AM17/	RLA File :08/24/040/00181/AM17/	Lic.No/Date:0810138489 16.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:16/13/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
545	HQ File :01/82/050/00644/AM17/	RLA File :08/24/040/00191/AM17/	Lic.No/Date:0810138490 16.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

	Case No.:140/13/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
546	HQ File	RLA File	Lic.No/Date:0510399463	Defer Date:

	:01/82/050/00768/AM17/	:05/24/040/00181/AM17/	16.08.2016	15.12.2016
Decision : Deferred for want of comments from DoP.				

547	Case No.: 51/13/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00679/AM17/	RLA File :03/94/040/00359/AM17/	Lic.No/Date:0310807160 17.08.2016	Defer Date: 15.12.2016
	Decision : Deferred.			

548	Case No.: 11/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00639/AM17/	RLA File :08/24/040/00190/AM17/	Lic.No/Date:0810138500 17.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

549	Case No.: 33/13/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00661/AM17/	RLA File :22/24/040/00044/AM17/	Lic.No/Date:2210015545 17.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

550	Case No.: 52/13/82-ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00680/AM17/	RLA File :03/94/040/00160/AM17/	Lic.No/Date:0310807167 17.08.2016	Defer Date: 15.12.2016
	Decision : Deferred.			

551	Case No.: 40/13/82-ALC4/2016	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00668/AM17/	RLA File :52/24/040/00036/AM17/	Lic.No/Date:5210042006 19.08.2016	Defer Date: 15.12.2016
	Decision : Deferred.			

552	Case No.: 19/13/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00647/AM17/	RLA File :05/23/040/00234/AM17/	Lic.No/Date:0510399492 19.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

553	Case No.: 142/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL	Meet No/Date:13/82-ALC4/2016	Status: Case Deferred
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		INDUSTRIES LTD.,	16.11.2016	
	HQ File :01/82/050/00770/AM17/	RLA File :05/24/040/00226/AM17/	Lic.No/Date:0510399509 19.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

554	Case No.:150/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00778/AM17/	RLA File :05/24/040/00201/AM17/	Lic.No/Date:0510399507 19.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

555	Case No.:151/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00779/AM17/	RLA File :05/24/040/00227/AM17/	Lic.No/Date:0510399510 19.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

556	Case No.:152/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00780/AM17/	RLA File :05/24/040/00200/AM17/	Lic.No/Date:0510399505 19.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

557	Case No.:56/13/82-ALC4/2016	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00684/AM17/	RLA File :03/94/040/00444/AM17/	Lic.No/Date:0310807298 22.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

558	Case No.:69/13/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00697/AM17/	RLA File :03/94/040/00339/AM17/	Lic.No/Date:0310807289 22.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

559	Case No.:158/13/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00786/AM17/	RLA File :05/23/040/00242/AM17/	Lic.No/Date:0510399523 22.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

560	Case No.:112/13/82-ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00740/AM17/	RLA File :03/94/040/00436/AM17/	Lic.No/Date:0310807309 23.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

561	Case No.:68/13/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00696/AM17/	RLA File :03/94/040/00453/AM17/	Lic.No/Date:0310807316 23.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

562	Case No.:156/13/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00784/AM17/	RLA File :05/24/040/00214/AM17/	Lic.No/Date:0510399536 23.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

563	Case No.:157/13/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00785/AM17/	RLA File :05/24/040/00215/AM17/	Lic.No/Date:0510399537 23.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

564	Case No.:141/13/82-ALC4/2016	Party Name:RHYDBURG PHARMACEUTICALS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00769/AM17/	RLA File :05/24/040/00239/AM17/	Lic.No/Date:0510399535 23.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

565	Case No.:75/13/82-ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00703/AM17/	RLA File :03/94/040/00456/AM17/	Lic.No/Date:0310807339 24.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

566	Case No.:55/13/82-ALC4/2016	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00683/AM17/	RLA File :03/94/040/00441/AM17/	Lic.No/Date:0310807355 24.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

567	Case No.:13/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Approved
	HQ File :01/82/050/00641/AM17/	RLA File :09/24/040/00278/AM17/	Lic.No/Date:0910064066 24.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/211/2016-PI(Norms) dated 24.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

568	Case No.:60/13/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00688/AM17/	RLA File :03/95/040/00434/AM17/	Lic.No/Date:0310807413 26.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

569	Case No.:21/13/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00649/AM17/	RLA File :31/83/040/00045/AM17/	Lic.No/Date:3110066311 29.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

570	Case No.:22/13/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00650/AM17/	RLA File :31/83/040/00044/AM17/	Lic.No/Date:3110066310 29.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

571	Case No.:23/13/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00651/AM17/	RLA File :31/83/040/00042/AM17/	Lic.No/Date:3110066309 29.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

572	Case No.:94/13/82-ALC4/2016	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00722/AM17/	RLA File :08/24/040/00137/AM17/	Lic.No/Date:0810138556 29.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

573	Case No.:160/13/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82-ALC4/2016	Status:Case Deferred
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			16.11.2016	
	HQ File :01/82/050/00788/AM17/	RLA File :05/23/040/00252/AM17/	Lic.No/Date:0510399569 29.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

574	Case No.: 161/13/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00789/AM17/	RLA File :05/23/040/00251/AM17/	Lic.No/Date:0510399568 29.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

575	Case No.: 123/13/82- ALC4/2016	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00751/AM17/	RLA File :03/94/040/00265/AM17/	Lic.No/Date:0310807443 30.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

576	Case No.: 81/13/82-ALC4/2016	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00709/AM17/	RLA File :05/24/040/00258/AM17/	Lic.No/Date:0510399580 30.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DBT.			

577	Case No.: 133/13/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00761/AM17/	RLA File :03/95/040/00239/AM17/	Lic.No/Date:0310807508 31.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

578	Case No.: 134/13/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00762/AM17/	RLA File :03/95/040/00249/AM17/	Lic.No/Date:0310807509 31.08.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

579	Case No.: 132/13/82- ALC4/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00760/AM17/	RLA File :03/95/040/00448/AM17/	Lic.No/Date:0310807505 31.08.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

580	Case No.:110/13/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00738/AM17/	RLA File :03/94/040/00415/AM17/	Lic.No/Date:0310807546 01.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

581	Case No.:111/13/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00739/AM17/	RLA File :03/94/040/00473/AM17/	Lic.No/Date:0310807547 01.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

582	Case No.:120/13/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00748/AM17/	RLA File :03/94/040/00390/AM17/	Lic.No/Date:0310807543 01.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

583	Case No.:124/13/82-ALC4/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00752/AM17/	RLA File :03/94/040/00464/AM17/	Lic.No/Date:0310807534 01.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

584	Case No.:121/13/82-ALC4/2016	Party Name:GOPALDAS VISRAM & CO.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00749/AM17/	RLA File :03/94/040/00469/AM17/	Lic.No/Date:0310807553 01.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

585	Case No.:163/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00791/AM17/	RLA File :09/24/040/00285/AM17/	Lic.No/Date:0910064084 01.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

586	Case No.:164/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00792/AM17/	RLA File :09/24/040/00311/AM17/	Lic.No/Date:0910064091 01.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

587	Case No.:168/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00796/AM17/	RLA File :09/24/040/00301/AM17/	Lic.No/Date:0910064085 01.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

588	Case No.:170/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00798/AM17/	RLA File :09/24/040/00284/AM17/	Lic.No/Date:0910064083 01.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

589	Case No.:95/13/82-ALC4/2016	Party Name:ACULIFE HEALTHCARE PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00723/AM17/	RLA File :08/24/040/00161/AM17/	Lic.No/Date:0810138597 02.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

590	Case No.:143/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00771/AM17/	RLA File :08/24/040/00124/AM17/	Lic.No/Date:0810138603 02.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

591	Case No.:146/13/82-ALC4/2016	Party Name:CHIRO'S PHARMA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00774/AM17/	RLA File :22/24/040/00046/AM17/	Lic.No/Date:2210015557 02.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

592	Case No.:147/13/82-ALC4/2016	Party Name:CHIRO'S PHARMA	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00775/AM17/	RLA File :22/24/040/00047/AM17/	Lic.No/Date:2210015556 02.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

593	Case No.:122/13/82-ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00750/AM17/	RLA File :03/94/040/00374/AM17/	Lic.No/Date:0310807578 02.09.2016	Defer Date: 15.12.2016

	Decision :Deferred.
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594	Case No.:145/13/82-ALC4/2016	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00773/AM17/	RLA File :22/24/040/00049/AM17/	Lic.No/Date:2210015554 02.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

595	Case No.:109/13/82-ALC4/2016	Party Name:AURA PHARMACEUTICALS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00737/AM17/	RLA File :03/94/040/00484/AM17/	Lic.No/Date:0310807613 06.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

596	Case No.:79/13/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00707/AM17/	RLA File :31/83/040/00070/AM17/	Lic.No/Date:3110066330 07.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

597	Case No.:131/13/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00759/AM17/	RLA File :03/95/040/00248/AM17/	Lic.No/Date:0310807651 07.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

598	Case No.:135/13/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00763/AM17/	RLA File :03/95/040/00247/AM17/	Lic.No/Date:0310807650 07.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

599	Case No.:136/13/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00764/AM17/	RLA File :03/95/040/00311/AM17/	Lic.No/Date:0310807649 07.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

600	Case No.:130/13/82-ALC4/2016	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
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	HQ File :01/82/050/00758/AM17/	RLA File :03/95/040/00438/AM17/	Lic.No/Date:0310807648 07.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

601	Case No.: 138/13/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00766/AM17/	RLA File :03/95/040/00467/AM17/	Lic.No/Date:0310807656 07.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

602	Case No.: 167/13/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00795/AM17/	RLA File :09/24/040/00300/AM17/	Lic.No/Date:0910064112 08.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

603	Case No.: 169/13/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00797/AM17/	RLA File :09/24/040/00302/AM17/	Lic.No/Date:0910064113 08.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

604	Case No.: 108/13/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00736/AM17/	RLA File :03/94/040/00506/AM17/	Lic.No/Date:0310807686 08.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

605	Case No.: 137/13/82- ALC4/2016	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00765/AM17/	RLA File :03/95/040/00437/AM17/	Lic.No/Date:0310807709 08.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

606	Case No.: 159/13/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00787/AM17/	RLA File :05/24/040/00264/AM17/	Lic.No/Date:0510399649 08.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

607	Case No.: 98/13/82-ALC4/2016	Party Name:CADILA	Meet No/Date:13/82-	Status:Case
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		PHARMACEUTICALS LTD.	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00726/AM17/	RLA File :08/24/040/00235/AM17/	Lic.No/Date:0810138637 09.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

608	Case No.:162/13/82-ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00790/AM17/	RLA File :09/24/040/00309/AM17/	Lic.No/Date:0910064122 09.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

609	Case No.:166/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00794/AM17/	RLA File :09/24/040/00314/AM17/	Lic.No/Date:0910064123 09.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

610	Case No.:165/13/82-ALC4/2016	Party Name:HONOUR LAB LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00793/AM17/	RLA File :09/24/040/00321/AM17/	Lic.No/Date:0910064126 09.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

611	Case No.:106/13/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00734/AM17/	RLA File :03/94/040/00538/AM17/	Lic.No/Date:0310807771 14.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

612	Case No.:128/13/82-ALC4/2016	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00756/AM17/	RLA File :03/95/040/00162/AM17/	Lic.No/Date:0310807777 14.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.33/82 dated 21.03.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

613	Case No.:148/13/82-ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
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	HQ File :01/82/050/00776/AM17/	RLA File :22/24/040/00055/AM17/	Lic.No/Date:2210015561 14.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

614	Case No.: 104/13/82-ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00732/AM17/	RLA File :03/94/040/00468/AM17/	Lic.No/Date:0310807804 15.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

615	Case No.: 93/13/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00721/AM17/	RLA File :05/24/040/00217/AM17/	Lic.No/Date:0510399726 15.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

616	Case No.: 105/13/82-ALC4/2016	Party Name:AARTI DRUGS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00733/AM17/	RLA File :03/94/040/00487/AM17/	Lic.No/Date:0310807836 16.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

617	Case No.: 102/13/82-ALC4/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00730/AM17/	RLA File :03/94/040/00544/AM17/	Lic.No/Date:0310807851 16.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

618	Case No.: 107/13/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00735/AM17/	RLA File :03/94/040/00540/AM17/	Lic.No/Date:0310807829 16.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

619	Case No.: 46/13/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status: Case Deferred
	HQ File :01/82/050/00674/AM17/	RLA File :08/24/040/00215/AM17/	Lic.No/Date:0810138683 16.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

620	Case No.: 153/13/82-	Party Name:JODAS EXPOIM	Meet No/Date:13/82-	Status: Case
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	ALC4/2016	PVT.LTD.,	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00781/AM17/	RLA File :05/23/040/00265/AM17/	Lic.No/Date:0510399737 16.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

621	Case No.:155/13/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00783/AM17/	RLA File :05/23/040/00264/AM17/	Lic.No/Date:0510399736 16.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

622	Case No.:129/13/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00757/AM17/	RLA File :03/95/040/00313/AM17/	Lic.No/Date:0310807812 16.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

623	Case No.:42/13/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00670/AM17/	RLA File :34/24/040/00174/AM17/	Lic.No/Date:3410042536 20.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

624	Case No.:103/13/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00731/AM17/	RLA File :03/94/040/00516/AM17/	Lic.No/Date:0310807914 20.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

625	Case No.:43/13/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00671/AM17/	RLA File :09/24/040/00303/AM17/	Lic.No/Date:0910064168 21.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

626	Case No.:101/13/82-ALC4/2016	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:13/82- ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00729/AM17/	RLA File :03/94/040/00552/AM17/	Lic.No/Date:0310807954 21.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

627	Case No.:119/13/82-ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00747/AM17/	RLA File :07/24/040/00207/AM17/	Lic.No/Date:0710110442 21.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

628	Case No.:149/13/82-ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00777/AM17/	RLA File :22/24/040/00058/AM17/	Lic.No/Date:2210015566 21.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

629	Case No.:45/13/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00673/AM17/	RLA File :08/24/040/00216/AM17/	Lic.No/Date:0810138715 22.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DBT.			

630	Case No.:91/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00719/AM17/	RLA File :08/24/040/00242/AM17/	Lic.No/Date:0810138723 22.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

631	Case No.:92/13/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00720/AM17/	RLA File :08/24/040/00243/AM17/	Lic.No/Date:0810138725 22.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

632	Case No.:100/13/82-ALC4/2016	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00728/AM17/	RLA File :03/94/040/00525/AM17/	Lic.No/Date:0310807975 22.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

633	Case No.:82/13/82-ALC4/2016	Party Name:VERTELLUS SPECIALTY MATERIALS (INDIA) PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00710/AM17/	RLA File :52/24/040/00040/AM17/	Lic.No/Date:5210042029 22.09.2016	Defer Date: 15.12.2016

	Decision :Deferred.
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634	Case No.:97/13/82-ALC4/2016	Party Name:PI INDUSTRIES LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status: Approved
	HQ File :01/82/050/00725/AM17/	RLA File :13/24/040/00026/AM17/	Lic.No/Date:1310048388 23.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.13/82 dated 03.10.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

635	Case No.:127/13/82-ALC4/2016	Party Name:SUPRIYA LIFESCIENCE LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00755/AM17/	RLA File :03/95/040/00504/AM17/	Lic.No/Date:0310808030 23.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

636	Case No.:113/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00741/AM17/	RLA File :09/24/040/00342/AM17/	Lic.No/Date:0910064191 27.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

637	Case No.:114/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00742/AM17/	RLA File :09/24/040/00341/AM17/	Lic.No/Date:0910064192 27.09.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

638	Case No.:139/13/82-ALC4/2016	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00767/AM17/	RLA File :03/95/040/00302/AM17/	Lic.No/Date:0310808110 27.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

639	Case No.:99/13/82-ALC4/2016	Party Name:ATUL LIMITED,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00727/AM17/	RLA File :08/24/040/00214/AM17/	Lic.No/Date:0810138766 29.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

640	Case No.:90/13/82-ALC4/2016	Party Name:AMI ORGANICS	Meet No/Date:13/82-	Status:Case
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		PVT LTD.	ALC4/2016 16.11.2016	Deferred
	HQ File :01/82/050/00718/AM17/	RLA File :52/24/040/00042/AM17/	Lic.No/Date:5210042032 30.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

641	Case No.:125/13/82-ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00753/AM17/	RLA File :03/95/040/00490/AM17/	Lic.No/Date:0310808208 30.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

642	Case No.:126/13/82-ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00754/AM17/	RLA File :03/95/040/00410/AM17/	Lic.No/Date:0310808209 30.09.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

643	Case No.:96/13/82-ALC4/2016	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00724/AM17/	RLA File :31/83/040/00090/AM17/	Lic.No/Date:3110066356 07.10.2016	Defer Date: 15.12.2016
	Decision :Deferred.			

644	Case No.:86/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00714/AM17/	RLA File :05/24/040/00320/AM17/	Lic.No/Date:0510400111 17.10.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

645	Case No.:88/13/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00716/AM17/	RLA File :34/24/040/00194/AM17/	Lic.No/Date:3410042597 19.10.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

646	Case No.:87/13/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:13/82-ALC4/2016 16.11.2016	Status:Case Deferred
	HQ File :01/82/050/00715/AM17/	RLA File :09/24/040/00238/AM17/	Lic.No/Date:0910064273 19.10.2016	Defer Date: 15.12.2016
	Decision : Deferred for want of comments from DoP.			

Cases considered out of agenda

Case No. B- 01 M.No.13/AM-17 Date 16.11.2016	M/s Pregna International Ltd. F.No.01/82/50/1142/AM16 RLA File No.03/95/040/00364/AM16 Adv.Auth.No.03107982874 dated 20.08.2015
Decision: The Committee considered this case for correction/amendment in the description of import item from “Granules (Moulding Grade)” to “HDPE Granules (Moulding Grade)” as per agenda. The Committee decided to amend the description of import item to read as “HDPE Granules (Moulding Grade)”. RA concerned may take further necessary action as per the decision of NC.	

Case No. B- 02 M.No.13/AM-17 Date 16.11.2016	M/s. Alembic Pharmaceuticals Ltd. F.No.01/82/50/0001/AM17 Adv.Auth.No.3410041911 dated 19.2.2016
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to ratify norms as per the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/497/2015-PI(Norms) dated 23.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.	

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F. No.35011/812/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Lake Chemicals (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/432/AM-15/DES-3/1628 dated the 16/2/16 vide which application from M/s Lake Chemicals (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lorazepam**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-amino-2,5-dichloro-benzophenone	1.60kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/441/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Thinq Pharma CRO Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/217/AM-16/DES-3/369 dated the 03/07/15 vide which application from M/s. Thinq Pharma CRO Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ractopamine Hcl BP/USP/EP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Amino Acetonitrile Hcl	1.19

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/566/2014-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the September 5, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures about request of **M/s Alembic Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00735/AM-15/DES-3/744 dated the 21/07/2014 and additional information received on 12th May 2016, about an application from M/s. Alembic Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Irbesartan + Hydrochlorothiazide tablets**. This department has examined the matter and the following norms are furnished for the 3 strengths of **Irbesartan + Hydrochlorothiazide tablets**: -

Name of Export Product	Inputs recommended for 1000 tablets of Irbesartan + Hydrochloride tablets: Each tablet containing				
	S.No	Description of the raw material	150 mg Irbesartan + 12.5 mg Hydrochlorothiazide	300 mg Irbesartan + 12.5 mg Hydrochlorothiazide	300 mg Irbesartan + 25 mg Hydrochlorothiazide
Irbesartan + Hydrochlorothiazide tablets	1.	Irbesartan	153.00 gm	306.00 gm	306.00 gm
	2.	Lactose Monohydrate (Granulac 200)	211.80 gm	211.80 gm	211.80 gm
	3.	Crocarmellose(Ac Di Sol)	12.00 gm	24.00 gm	18.00 gm
	4.	Hydrochlorothiazide	12.75 gm	12.75 gm	25.50 gm
	5.	Lactose Monohydrate (Granulac 200)	5.00 gm	10.00 gm	10.00 gm
	6.	Crocarmellose(Ac Di Sol)	15.00 gm	30.00 gm	30.00 gm
	7.	Magnesium Srearate	2.25 mg	4.50 mg	4.50 mg

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: - 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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10/8/16

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. P.I Industries Ltd. Ltd. for the import of raw material against the export of Ethyl 4-Chloro-2 Fluoro- 5[{(isopropyl) (methyl)} amino] sulfonyl}Amino) carbonyl] phenylcarbamate (PCM).

(Advance Authorization No. 1310047575 dated 12.08.2014)

DGFT File No. 01/82/50/00818/AM-15 dated 27.11.2015

M/s. P.I Industries Ltd. have submitted present application for the import of raw material against the export of Ethyl 4-Chloro-2 Fluoro- 5[{(isopropyl) (methyl)} amino] sulfonyl}Amino) carbonyl] phenylcarbamate (PCM).

The application have been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Ethyl 4-Chloro-2 Fluoro- 5[{(isopropyl) (methyl) amino} sulfonyl}Amino) carbonyl] phenylcarbamate (PCM).	1 kg.	1.2- Chloro-4- Fluoro Toluene	0.933 Kg.
		2. Methyl Iso Propyl Amine	0.328 Kg.
		3. Noblyst (R) P8086 1% (Pt/C Catalyst (+1%PT +2% V/C, 64% H2O)) or Catalyst (+0.8% PT - 0.3% MoCP)	0.005 Kg.
		4. Methanol	1.797 Kg.
		5. Toluene	0.595 Kg.
		6. Ethyl Chloroformate	0.389 Kg.
		7. Sulfuryl Chloride	0.679 Kg.
		8. n-Hexane	1.097 Kg.

This issues with the approval of competent authority.

A.K. Agarwal
10/8/16
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Nirmal Kumar, Dy. DGFT, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/6/2010-CH-II dated 10.08.2016

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Case No.:8/23/82-ALC4/2013	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:3/82- ALC4/2014 08.05.2014	Status:Case Approved										
HQ File :01/82/050/01055/AM14/	RLA File :03/95/040/00725/AM14/	Lic.No/Date:0310761482 11.12.2013	Defer Date:										
Decision : Committee considered case as per agenda and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details given below or as applied by the firm, whichever is less:-													
<table border="1"> <thead> <tr> <th>Export product</th> <th>Export Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Quantity Allowed</th> </tr> </thead> <tbody> <tr> <td>Povidone Iodine 10% Solution (Available Iodine NLT 1% w/v)</td> <td>1 kg</td> <td>1.</td> <td>Povidone Iodine</td> <td>1.02 kgper kg contained in the export</td> </tr> </tbody> </table>				Export product	Export Qty.	Sl.No.	Import items	Quantity Allowed	Povidone Iodine 10% Solution (Available Iodine NLT 1% w/v)	1 kg	1.	Povidone Iodine	1.02 kgper kg contained in the export
Export product	Export Qty.	Sl.No.	Import items	Quantity Allowed									
Povidone Iodine 10% Solution (Available Iodine NLT 1% w/v)	1 kg	1.	Povidone Iodine	1.02 kgper kg contained in the export									
RA concerned may take further necessary action as per above decision of NC.													

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Tide Industries for the import of raw material against the export of Rose Oxide etc.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

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1. Item of Export	Qty.	Item of Import	Qty
Aldehyde C12 Lauric	1 kg	1. C-12 Fatty Alcohol (Lauryl Alcohol)	1.725 kg

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1. Item of Export	Qty.	Item of Import	Qty
Lauryl Nitride	1 kg	1. Lauric Acid	1.22 kg

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1. Item of Export	Qty.	Item of Import	Qty
L- Rose Oxide	1 kg	1. L Citronellol	3.269 kg

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1. Item of Export	Qty.	Item of Import	Qty
Rose Oxide	1 kg	1. Citral (Citral Synthetic)	4.17 kg

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This issues with the approval of competent authority.

Amr Kumar
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-23381430

✓ Shri Mahender Vikram Singh, FTDO (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/40/2011-CH-II dated 04.03.2016

F. No.35011/692/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 February, 2016

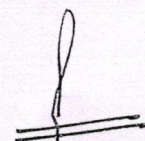
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Honour Lab Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/953/AM-16/DES-3/1021 dated the 28/10/15 vide which application from M/s Honour Lab Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of 4-Chloro-2-trifluoro acetyl aniline hydrochloride hydrate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	p-Chloroaniline	0.626kg
2.	Pivaloyl chloride	0.652kg
3.	Ethyl trifluoro acetate	0.681kg
4.	n-Butyl chloride	1.133kg
5.	Lithium metal	0.168kg
6.	Methyl tertiary butyl ether	2.45kg x

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi

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Case No.:38/28/82-ALC4/2012	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:28/82-ALC4/2012 10.01.2013	Status:Case Approved
HQ File :01/82/050/01005/AM13/	RLA File :34/24/040/00064/AM13/	Lic.No/Date:3410035377 31.10.2012	Defer Date:

319 **Decision :** In the light of earlier decision taken in meeting no. 44/82 dated 31.1.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Ethyl Hexyl Nitrate	1 Kg.	1.	2-Ethyl Hexanol	0.765 kg

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:94/13/82-ALC4/2013	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:24/82- ALC4/2013 27.03.2014	Status:Case Approved
HQ File :01/82/050/00570/AM14/	RLA File :09/24/040/00136/AM14/	Lic.No/Date:0910056467 26.06.2013	Defer Date:

Decision :In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/692/2013-PI(Norms) dated 01.04.2014, it was decided to ratify norms under para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl. No.	Import items	Qty. allowed Kg/kg
EPINASTINE HCL	Kg	1.	6-Aminomethyl-6, 11-Dihydro-5H-Dibenz {b,e}Azepine(E) 2Butendioate	2.00
		2.	Methylene Dichloride	3.37
		3.	Toluene	2.50
		4.	Iso Propyl Alcohol	2.435

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:6/45/82-ALC4/2011	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:10/82- ALC4/2012 05.06.2012	Status:Case Approved	
HQ File :01/82/050/01183/AM12/	RLA File :04/24/040/00236/AM12/	Lic.No/Date:0410131109 30.11.2011	Defer Date:	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/7/2010-Ch.II dated 05.06.2012 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4-(2-Aminoethyl)-2-methoxyphenol.	1 kg	1.	Vanillin	1.124 kg
		2.	Sodium Cyanide	0.416 kg
RA concerned may take further necessary action as per above decision of NC				



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F. No.35011/759/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

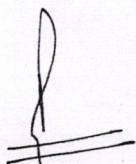
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Vision Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1285/AM-16/DES-3/1228 dated the 15/12/15 vide which application from M/s Vision Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Homo Veratronictrile(HVN)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Veratrole	1.231kg
2	Sodium Cyanide	0.90kg
3	Paraformaldehyde	0.423kg
4	Methanol	0.46kg
5	Chloroform	1.385kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

13
175

204

Case No.:74/49/82-ALC4/2011	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:49/82-ALC4/2011 06.03.2012	Status:Case Approved	
HQ File :01/82/050/01383/AM12/	RLA File :34/24/040/00224/AM12/	Lic.No/Date:3410033044 25.01.2012	Defer Date:	
Decision : Committee considered case as per agenda and in light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/89/2004/Ch.II dated 25.6.2007 and in consultation with representative of Department of Pharmaceuticals present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
2,4,6 Trimethyl Benzoyl Chloride	1 kg	1.	Mesitylene	1.132 kg
		2.	Alumunium Chloride	
RA may take appropriate action as per the decision of Norms Committee.				

13
216

72
170

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Micro Inks Pvt. Ltd. for the import of raw material against the export of POLYESTER ACRYLATE (Pentaerythritol based)

(Advance Authorization No. 0310792988 dated 16.1.2015)

Ref: U.O. No. 01/82/050/251/AM16/DES-III/463 dated 07.07.2015

M/s Micro Inks Pvt. Ltd. have submitted present applications for the import of raw material against the export of POLYESTER ACRYLATE (Pentaerythritol based)

The applications have been examined and the Department recommends the following norms for the present Advance Authorization applications.

1. Item of Export	Qty.	Item of Import	Qty
POLYESTER ACRYLATE (Pentaerythritol based)	1 kg.	ACRYLIC ACID	0.545 KG
		DIMER ACID	0.085 KG.
		PHTHALIC ANHYDRIDE	0.010 KG
		OLEIC ACID	0.140 KG
		PENTAERYTHRITOL	0.490 KG

This issues with the approval of competent authority.

A.K. Agarwal
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/24 /2013-CH-II dated 19.10.2015

13
242

F.No.35011/193/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 30 Sep, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/181/AM-17/DES-3/293 dated the 11/7/2016 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin 250mg Capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Azithromycin Dihydrate	267.256mg/250mg Capsules

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
246

Case No.: 3/19/82-ALC4/2013	Party Name: SIRMAXO CHEMICALS PVT LTD	Meet No/Date: 6/82- ALC4/2014 29.08.2014	Status: Approved
HQ File :01/82/050/00948/AM14/	RLA File :03/95/040/00625/AM14/	Lic.No/Date: 0310757730 13.11.2013	Defer

Decision : Committee considered the case as per agenda and in the light of earlier decision taken in meeting no. 3/82 dated 08.05.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Qty.	Sl.No.	Import items	Quantity Allowed
Povidone Iodine Topical Solution USP 10% (Available Iodine NLT 1% w/v)	1 kg	1.	Povidone Iodine	1.02 kg per kg content in the export

RA concerned may take further necessary action as per above decision of NC.

F. No.35011/25/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the September 8, 2016

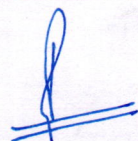
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BDR Pharmaceuticals International P. Ltd.**

The undersigned is directed to refer to DGFT U.O. Nos. 01/82/050/01834/AM-16/DES-3/02 dated the 04.04.2016 vide which application from M/s BDR Pharmaceuticals International P. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Alpha Glycerylphosphorylcholine + Piracetam Tablets 250 mg + 800 mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

S No.	Export Item	Quantity	S. No.	Import Item	Quantity allowed for 1000 tablets
1.	Alpha Glycerylphosphorylcholine + Piracetam Tablets (each tablet containing 250 mg Alpha Glycerylphosphorylcholine and 800 mg Piracetam)	1000 tablets	1.	Alpha Glycerylphosphorylcholine	255 gm
			2.	Piracetam BP	816 gm

2. This issues with the approval of competent authority


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

13
267

F. No.35011/24/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the September 8, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BDR Pharmaceuticals International P. Ltd.**

The undersigned is directed to refer to DGFT U.O. Nos. 01/82/050/01835/AM-16/DES-3/01 dated the 04.04.2016 vide which application from M/s BDR Pharmaceuticals International P. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lenalidomide Capsules 25 mg in packs of 21 capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Export Item	Quantity	Import Item	Quantity allowed for 100 packs of 21 capsules each
Lenalidomide Capsules 25 mg in packs of 21 capsules (each capsule contain 250 mg Lenalidomide)	100 packs of 21 capsules each	Lenalidomide	53.55 gm

2. This issues with the approval of competent authority


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

13
273

F. No.35011/26/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the September 8, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BDR Pharmaceuticals International P. Ltd.**

The undersigned is directed to refer to DGFT U.O. Nos. 01/82/050/01837/AM-16/DES-3/07 dated the 04.04.2016 vide which application from M/s BDR Pharmaceuticals International P. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Abiraterone Acetate Tablets 250 mg in packs of 120 tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Export Item	Quantity	Import Item	Quantity allowed for 100 packs of 120 tablets each
Abiraterone Acetate Tablets 250 mg in packs of 120 tablets (each tablet contains 250 mg Abiraterone)	100 packs of 120 tablets each	Abiraterone Acetate	3060 gm

2. This issues with the approval of competent authority


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

13
274

F. No.35011/25/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the September 8, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BDR Pharmaceuticals International P. Ltd.**

The undersigned is directed to refer to DGFT U.O. Nos. 01/82/050/01839/AM-16/DES-3/06 dated the 04.04.2016 vide which application from M/s BDR Pharmaceuticals International P. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Alpha Glycerylphosphoryl Choline Injection 1000 mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Export Item	Quantity	Import Item	Quantity allowed for 100 injections
Alpha Glycerylphosphoryl Choline Injection 1000 mg (each injection contain 250 mg per ml Alpha Glycerylphosphoryl Choline in 4 ml vials)	100 Injections	L-Alpha Glycerophosphoryl Choline	110 gm

2. This issues with the approval of competent authority

(Raj Kumar)
Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

13
278

F. No.35011/27/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the September 9, 2016

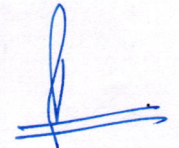
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Titan Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01850/AM-16/DES-3/22 dated the 04.04.2016 vide which application from M/s Titan Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Orlistat Pellets 50% w/w**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Item	Quantity	S. No.	Import Item	Quantity recommended per kg
Orlistat Pellets 50% w/w	1 kg	1.	Orlistat	0.505 kg
		2.	Starlac (Compound of Maize Starch and Lactose Monohydrate)	0.400 kg
		3.	Polyvinyl Pyrrolidone K-30	0.100 kg

2) This issues with the approval of competent authority.



(Raj Kumar)
Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

13
284

F. No.35011/31/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: November 03, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s BDR Pharmaceuticals International Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01821/AM-16/DES-3/24 dated 05/04/2016 and subsequent letter from M/s BDR Pharmaceuticals International Pvt. Ltd for fixation of norms against export of **Ademetionine for Injection 400 mg (Lyophilized) (Pack of 5 vials)**. This department has examined the matter and following norms are recommended against this application.

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity for 1 pack of 5 vials
1	Ademetionine for Injection 400 mg (Lyophilized) (each vial contains Ademetionine 1, 4-butanedisulfonate)	1 Pack of 5 vials	Ademetionine 1, 4-butanedisulfonate	4.860 gm

2. This issues with the approval of Director (Pharma Industry).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23323292
Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO), Udyog Bhawan, New Delhi.

Signature valid

Digitally signed by BARNALI
KHASTGIR
Date: 2016.11.16 15:57:46 IST
Reason: Approved

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290

F. No.35011/32/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: 09th November 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s BDR Pharmaceuticals International Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01825/AM-16/DES-3/18 dated 04/04/2016 and subsequent letter from M/s BDR Pharmaceuticals International Pvt. Ltd for fixation of norms against export of **Colistimethate Sodium for Injection BP 2 Million International Units per vial (192.52 mg/vial)**. This department has examined the matter and following norms are recommended against this application.

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity for 100 vials
1	Colistimethate Sodium for Injection (containing 2 MIU per vial)	100 vials	Colistimethate Sodium for Injection	17.6 gm

2. This issues with the approval of Director (Pharma Industry).

(Barnali Khastgir)

Under Secretary to the Government of India

Phone: 23323292

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

Signature valid

Digitally signed by BARNALI
KHASTGIR
Date: 2016.11.17 12:38:21 IST
Reason: Approved

	Case No.:4/20/82-ALC4/2013	Party Name:MICRO INKS LTD.	Meet No/Date:20/82-ALC4/2013 16.01.2014	Status:Case Approved																
	HQ File :01/82/050/00990/AM14/	RLA File :03/95/040/00556/AM14/	Lic.No/Date:0310755766 28.10.2013	Defer Date:																
251	Decision : In the light of earlier decision taken in meeting no. 33/82 dated 21.03.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:																			
	<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">Adhesion Promoter containing 62 $\pm$ 1% Tetra Isopropyl Titanate and 27 $\pm$ 1% Butanol</td><td rowspan="3">1 MT.</td><td>1.</td><td>Butanol</td><td>0.2786 MT</td></tr> <tr> <td>2.</td><td>Tetra Isopropyl Titanate</td><td>0.6302 MT</td></tr> <tr> <td>3.</td><td>Isopropanol</td><td>0.1100 MT</td></tr> </tbody> </table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Adhesion Promoter containing 62 $\pm$ 1% Tetra Isopropyl Titanate and 27 $\pm$ 1% Butanol	1 MT.	1.	Butanol	0.2786 MT	2.	Tetra Isopropyl Titanate	0.6302 MT	3.	Isopropanol	0.1100 MT
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed																
Adhesion Promoter containing 62 $\pm$ 1% Tetra Isopropyl Titanate and 27 $\pm$ 1% Butanol	1 MT.	1.	Butanol	0.2786 MT																
		2.	Tetra Isopropyl Titanate	0.6302 MT																
		3.	Isopropanol	0.1100 MT																
	RA may take appropriate action as per the decision of Norms Committee.																			

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Sl. No. 18, 299

F. No.35011/783/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the August 22, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:
Application from M/s Encube Ethicals Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01378/AM-16/DES-3/502 dated 12/01/2016 vide which an application from M/s Encube Ethicals Pvt. Ltd was sent to this Department for fixation of norms for the export of 31 type of packs of ointments/creams.

2) The matter has been examined and all these 31 export products have been categorized in 17 groups of ointments under different brands/generic formulations. The norms for each of the categories for different pack sizes have been worked out based upon DML, Batch Formula and SION published for this type of formulations. The quantities of different inputs for 100 tubes of different pack sizes of specific composition of formulations as given below may be considered as input output norms for the export products covered under this application.

S.N o	Name of Export Product	S.N o	Inputs recommended	100 tubes of 14 gm	100 tubes of 42 gm	100 tubes of 28 gm
1.	Miconazole 2% Creams in different pack sizes	1.	Benzoic Acid	0.28 gm	0.84 gm	0.56 gm
		2.	Pegoxyl 7-stearate	280 gm	820 gm	560 gm
		3.	Mineral Oil	42 gm	126 gm	84 gm
		4.	Oleoyl Polyoxylglycerides	42 gm	126 gm	84 gm
		5.	Butylated hydroxyanisole	0.0728 gm	0.2184 gm	0.1456 gm
		6.	Miconazole	28.56 gm	85.68 gm	57.12 gm
		7.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy		

S.N o	Name of Export Product	S.N o	Inputs recommended	100 tubes of 45 gm with 1 applicator	100 tubes of 45 gm with 7 applicators
2.	Miconazole 2% Creams	1.	Benzoic Acid	0.900 gm	0.900 gm
		2.	Pegoxyl 7-stearate	900 gm	900 gm
		3.	Mineral Oil	135 gm	135 gm
		4.	Oleoyl Polyoxylglycerides	135 gm	135 gm
		5.	Butylated hydroxyanisole	0.234 gm	0.234 gm
		6.	Miconazole	91.80 gm	91.80 gm
		7.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	
		8.	1 or 7 applicators as per product specification	100 packs of one applicator each	100 packs of Seven applicator each

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 tubes of 28 gm
3.	Clotrimazole 1% creams	1.	Cetostearyl Alcohol	140 gm	280 gm
		2.	Octyldodecanol	189 gm	378 gm
		3.	Cetyl Esters	33 gm	66 gm
		4.	Sorbitan Monostearate	28 gm	56 gm
		5.	Polysorbate 60	21 gm	42 gm
		6.	Clotrimazole	14.28 gm	28.56 gm
		7.	Benzyl Alcohol	14 gm	28 gm
		8.	Sodium Phosphate Monobasic	2.24 gm	4.4 gm
		9.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 45 gm with 1 applicator	100 tubes of 45 gm with 7 applicators
4.	Clotrimazole 1% creams	1.	Plastic (LDPE) Applicators (1s or 7s packs)	(100 pack of 1 applicator each)	(100 pack of 7 applicators each)
		2.	Cetostearyl Alcohol	450 gm	450 gm
		3.	Octyldodecanol	607.50 gm	607.50 gm
		4.	Cetyl Esters	135.00 gm	135.00 gm
		5.	Sorbitan Monostearate	90.00 gm	90.00 gm
		6.	Polysorbate 60	67.50 gm	67.50 gm
		7.	Clotrimazole	45.00 gm	45.00 gm
		8.	Benzyl Alcohol	45.00 gm	45.00 gm
		9.	Sodium Phosphate Monobasic	7.20 gm	7.20 gm
		10.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 tubes of 28 gm
5.	Triple Antibiotic Ointment	1.	White Petrolatum	Quantity not indicated in the Batch formula	
		2.	Polymyxin B Sulfate (non-sterile)	7.14 MU	14.28 MU
		3.	Bacitracin Zinc	7.22 gm	14.14 gm
		4.	Neomycin Sulfate	4.998	9.996 gm
		5.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm
6.	Triple Antibiotic Ointment MS	1.	White Petrolatum	Quantity not indicated in the Batch formula
		2.	Polymyxin B Sulfate (non-sterile)	28.56 MU
		3.	Bacitracin Zinc	18.05 gm
		4.	Neomycin Sulfate (micronized)	9.996 gm
		5.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 28 gm	100 tubes of 14 gm
7.	Triple Antibiotic Ointment W/PRAM	1.	White Petrolatum	277.6032 gm	138.8016 gm
		2.	Pramoxine HCL	28.56 gm	14.28 gm
		3.	Bacitracin Zinc	18.05 gm	9.025 gm
		4.	Polymyxin B Sulfate (non-sterile)	14.28 MU	7.14 MU
		5.	Neomycin Sulfate (micronized)	571.2 gm	285.6 gm
		6.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 56 gm	100 tubes of 14 gm	100 Tubes of 28 gm
8.	Triple Antibiotic Ointment EF	1.	Cocoa Butter Ultra Natural	2.5 gm	63 gm	126 gm
		2.	White Petrolatum	Quantity not indicated in the Batch formula		
		3.	Super Refined Cottonseed	238 gm	59.5 gm	119 gm
		4.	Super Refined Olive-LQ	14 gm	3.5 gm	7 gm
		5.	Vitamin E Acetate	126 gm	31.5 gm	63 gm
		6.	Polymyxin B Sulfate (non-sterile)	14.44 MU	3.61 MU	7.22 MU
		7.	Neomycin Sulfate (non-micronized)	19.992 gm	4.998 gm	9.996 gm
		8.	Bacitracin Zinc	28.88 gm	7.22	14.44 gm
		9.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy		

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 Tubes of 28 gm
9.	Double Antibiotic W/PRAM Cream	1.	Emulsifying wax	168 gm	336 gm
		2.	Mineral Oil	112 gm	224 gm
		3.	White Petrolatum	56 gm	112 gm
		4.	Poloxamer 188	0.0182 gm	0.0364 gm
		5.	Propylene Glycol	28 gm	56 gm
		6.	Methyl Paraben	3.5 gm	7.00 gm
		7.	Polymyxin B Sulfate (non-sterile)	14.28 gm	28.56 gm
		8.	Neomycin Sulfate (micronized)	4.998 gm	9.996 gm
		9.	Pramoxine HCL Micronised	28.56 gm	14.28 gm
		10.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 Tubes of 28 gm
10.	Allergy Cream W/Zinc	1.	Cetyl Alcohol	448
		2.	Polysorbate 60	84
		3.	Sorbitan Monostearate	196
		4.	Propylene Glycol	140
		5.	Methyl Paraben	7
		6.	Diphenhydramine Hydrochloride	57.12
		7.	Zinc Acetate	2.856
		8.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S.No	Name of Export Product	S.No	Inputs recommended	100 Tubes of 14 gm	100 Tubes of 28 gm
11.	Double Antibiotic Ointment	1.	White Petrolatum	Quantities could not be worked out as neither the DML nor Batch Formula provided in the application.	
		2.	Polymyxin B Sulfate (non-Sterile)		
		3.	Bacitracin Zinc		
		4.	Empty Laminated Printed tubes of corresponding sizes		

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 14 gm	100 Tubes of 28 gm
12.	Bacitracin Zinc Ointment	1.	White Petrolatum	Quantity not indicated in the Batch formula	
		2.	Bacitracin Zinc	9.025	18.05
		3.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm	100 Tubes of 56 gm
13.	Hydrocortisone 1% OTC Cream	1.	Glyceryl Stearate	The requirement of various inputs not tally with Batch Formula and DML available in the application.	
		2.	White wax		
		3.	Stearyl Alcohol		
		4.	Isopropyl Myristate		
		5.	Cetyl Alcohol		
		6.	Sorbitan Monostearate		
		7.	Polysorbate 60		
		8.	Propyl Paraben		
		9.	Anhydrous Citric Acid		
		10.	Sodium citrate		
		11.	Methyl Paraben		
		12.	Sorbic Acid		
		13.	Polyoxyl 40 Stearate		
		14.	Propylene Glycol		
		15.	Hydrocortisone		
		16.	Empty Laminated Printed tubes of corresponding sizes		

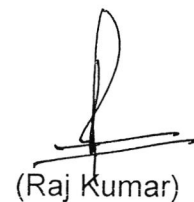
S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm
14.	Hydrocortisone 1% OTC Ointment	1.	White Petrolatum	2.716
		2.	Mineral Oil	0.056
		3.	Hydrocortisone	28.56
		4.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm	100 Tubes of 56 gm
15.	Hydrocortisone/ Aloe 1% Cream	1.	Anhydrous Citric Acid	0.98 gm	1.96 gm
		2.	Sodium citrate	1.68 gm	3.36 gm
		3.	Methyl Paraben	5.6 gm	11.2 gm
		4.	Sorbic Acid	1.4 gm	2.8 gm
		5.	Polyoxyl 40 Stearate	14 gm	28 gm
		6.	Propylene Glycol	98 gm	196 gm
		7.	Glyceryl Stearate	56 gm	112 gm
		8.	White wax	84 gm	168 gm
		9.	Stearyl Alcohol	28 gm	56 gm
		10.	Isopropyl Myristate	224 gm	448 gm
		11.	Cetyl Alcohol	84 gm	168 gm
		12.	Sorbitan Monostearate	84 gm	168 gm
		13.	Polysorbate 60	84 gm	168 gm
		14.	Propyl Paraben	2.8 gm	5.6 gm
		15.	Hydrocortisone	0.02856 gm	0.05712 gm
		16.	Aloe Concentrate	2.8 gm	5.6 gm
		17.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm
16.	Hydrocortisone Plus 12 Cream	1.	Anhydrous Citric Acid	0.980
		2.	Sodium citrate	1.680
		3.	Methyl Paraben	5.600
		4.	Sorbic Acid	1.400
		5.	Polyoxyl 40	14.000
		6.	Propylene Glycol	98.000
		7.	Glycerin	7.000
		8.	Glyceryl Stearate	56.000
		9.	White wax	84.000
		10.	Stearyl Alcohol	28.000
		11.	Isopropyl Myristate	224.000
		12.	Sorbitan Monostearate	84.000
		13.	Polysorbate 60	84.000
		14.	Propyl Paraben	2.800
		15.	Mineral Oil	7.000
		16.	White Petrolatum	7.000
		17.	Cetosteryl Alcohol	7.000
		18.	Isopropyl Palmitate	2.800
		19.	Vitamin A & D3	7.000
		20.	Aloe Concentrate	2.800
		21.	Hydrocortisone	28.560
		22.	Cetyl Alcohol	84.000
		23.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 56 gm
17.	Hydrocortisone 0.5% Cream	1.	Methyl Paraben	0.112 gm
		2.	Sorbic Acid	0.056 gm
		3.	Polyoxyl 40 Stearate	0.28 gm
		4.	Glyceryl Stearate	1.12 gm
		5.	White wax	1.68 gm
		6.	Stearyl Alcohol	0.56 gm
		7.	Isopropyl Myristate	4.48 gm
		8.	Cetyl Alcohol	1.68 gm
		9.	Sorbitan Monostearate	1.68 gm
		10.	Polysorbate 60	1.68 gm
		11.	Propyl Paraben	0.056 gm
		12.	Propylene Glycol	1.12 gm
		13.	Hydrocortisone	0.28 gm
		14.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

3. This issues with the approval of Director (Pharma Industry).



(Raj Kumar)

Under Secretary to the Government of India

Phone: - 23071162

Email: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

13
310

F.No.35011/205/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 17 October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Aurobindo Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/251/AM-17/DES-3/285 dated the 11/7/2016 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxicillin and Clavulanate Pot. 1000mg Tablet**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1No. Tablet
1	6-APA	581.77mg
2	D(-)para hydroxyl phenyl glycine base	480.06mg
3	Methyl acetoacetate	365.45mg
4	Methanol	299.28mg
5	Triethylamine	29.70mg
6	Methylene chloride	338.0mg
7	Isopropyl alcohol	431.20mg
8	N,N-dimethyl acetamide	101.40mg
9	Pivaloyl chloride	338.0mg
10	Clavulanate Potassium + Avicel / Pot. Clavulanate diluted with microcrptelline cellulose (1:1) (in active base)	129.67mgA

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
311

Case No.:13/52/82-ALC4/2010	Party Name:MICRO INKS LTD.	Meet No/Date:9/82-ALC4/2011 31.05.2011	Status:Case Approved		
HQ File :01/82/050/01782/AM11/	RLA File :03/95/040/00970/AM11/	Lic.No/Date:0310621220 15.03.2011			
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC, Petrochemicals Division vide their O.M. No.46011/20/2010-PC-II dated 21.06.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-					
34	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Epoxy Acrylate (80% Resin content in GTPA (Glyceryl Propoxy Triacrylate/Propoxylated Glyceryl Triacrylate)	1 kg.	1.	Acrylic Acid	0.2217 kg
2.			Epoxy Resins	0.5827 kg	
3.			Mono Ethyl Hydro Quinone	0.0061 kg	
4.			BDMA (Benzyl Dimethyl Amine)	0.0040 kg	
5.			Glyceryl Propoxy Triacrylate Propoxylated Glyceryl Triacrylate)	0.1920 kg	
RA concerned may take further necessary action as per above decision of NC.					

13
313

F. No.35011/28/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Zim Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1830/AM-16/DES-3/20 dated the 4/4/16 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Prednisolone Orodispersible DC Granules 5mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

Both the Export description as well as net content of prednisolone BP in each of the two export products do not match with the DML furnished by the firm.
Technical justification alongwith revised details may be furnished by the firm.

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
316

F.No.35011/269/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 9 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Orch Labs India Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/905/AM-16/DES-3/445 dated the 23/8/2016 vide which application from M/s Orch Labs India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2R,5R)-5-hydroxy-[1,3]-oxathiolane-2-carboxylic acid-2S-isopropyl-5R-methyl-1R-cyclohexyl ester**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Glyoxylic acid 50%	0.70kg
2	Cyclohexane	1.067kg
3	2,5-dihydroxy-1,4-dithiane	0.283kg
4	Triethylamine	0.015kg
5	Toluene	0.60kg
6	n-Hexane	0.79kg

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
329

F.No.35011/174/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Divi's Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1788/AM-16/DES-3/548 dated the 6/9/2016 vide which application from M/s Divi's Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Levetiracetam**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-(2-oxo-pyrrolidin-1-yl)	1.84kg
2	D-(+)-alpha phenyl ethylamine	0.35kg
3	Triethylamine	1.17kg
4	Ethyl chloro formate	1.06kg
5	Toluene	1.33kg
6	Methylene chloride	4.11kg
7	Isopropyl alcohol	1.11kg
8	Acetone	1.05kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

26

Subject: Advance Authorization application from M/s. Tide Industries for the import of raw material against the export of Rose Oxide etc.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

179

1. Item of Export	Qty.	Item of Import	Qty
Aldehyde C12 Lauric	1 kg	1. C-12 Fatty Alcohol (Lauryl Alcohol)	1.725 kg

1

1. Item of Export	Qty.	Item of Import	Qty
Lauryl Nitrile	1 kg	1. Lauric Acid	1.22 kg

2

26 ✓

1. Item of Export	Qty.	Item of Import	Qty
L- Rose Oxide	1 kg	1. L Citronellol	3.269 kg

3

179

1. Item of Export	Qty.	Item of Import	Qty
Rose Oxide	1 kg	1. Citral (Citral Synthetic)	4.17 kg

4

This issues with the approval of competent authority.

Signature
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-23381430

✓ Shri Mahender Vikram Singh, FTDO (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/40/2011-CH-II dated 04.03.2016

13
339

F.No.35011/209/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Divi's Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1859/AM-16/DES-3/412 dated the 18/8/2016 vide which application from M/s Divi's Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dextromethorphan Base**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	N-formyl octabase	1.55kg
2	Phosphorus pentoxide	1.50kg
3	Toluene	1.09kg
4	Methanol	0.824kg
5	Acetone	0.420kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
341

F. No.35011/190/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the 30 Sep, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s **Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00179/AM-17/DES-3/287 dated the 11/07/2016 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Isoniazid 100 mg Tablet**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

S. No	Import Item	Norms Recommended
1.	Isoniazid EP	102.0 mg/ 100 mg Tablet

2) This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India

Phone: -23071162

Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

13
346

F.No.35011/191/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 30 Sep, 2016

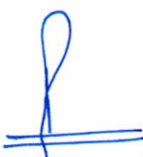
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jubilant Generics Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/277/AM-17/DES-3/289 dated the 11/7/2016 vide which application from M/s Jubilant Generics Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Escitalopram 5mg, 10mg, 20mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Escitalopram Oxalate	6.515mg/5mg Tablets Or 13.03mg/10mg Tablets Or 26.06mg/20mg Tablets

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
349

F. No.35011/195/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the 13 Oct., 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s **Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00178/AM-17/DES-3/288 dated the 11/07/2016 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Baclofen 10 mg and 25 mg Tablet**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Sl. No	Import Item	Norms Recommended
1.	Baclofen	10.2 mg / 10 mg Tablet & 25.50 mg / 25 mg Tablet

2) This issues with the approval of competent authority.


(Raj Kumar)
Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

13
350

F.No.35011/164/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 13 October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
--Case of **M/s Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/180/AM-17/DES-3/265 dated the 8/7/2016 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Aciclovir 200mg & 400mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Aciclovir BP	204.0mg/200mg Tablet And 408.0mg/400mg Tablet

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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375 ~~84~~, 429,
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F.No.35011/188/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
--Case of **M/s Glenmark Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/317 & 578/AM-17/DES-3/262 & 535 dated the 8/7/2016 & 5/9/2016 vide which application from M/s Glenmark Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gabapentin 600mg, 800mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for Export of 1No. Tablet	
		600mg Tablet	800mg Tablet
1	Gabapentin	612.0mg	816.0mg
2	Poloxamer 407	75.0mg	100.0mg
3	Copovidone	60.0mg	80.0mg
4	53mm securx (R) ribbed side text top, white plastic (plastic closure)	Relevant, As per packing policy	
5	38mm securx (R) ribbed side text top, white plastic (plastic closure)		

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
378

F. No.35011/166/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the September 26, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00188/AM-17/DES-3/255 dated the 08/07/2016 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Perphenazine Tablets 2mg, 4 mg, 8 mg and 16 mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

S. No	Import Item	Norms Recommended for 1 No. Tablet (Qty. in mg)			
		2 mg	4 mg	8 mg	16 mg
1.	Perphenazine USP	2.04	4.08	8.16	16.32
2.	Cellulose (Comprecel M101D+)	32.175	64.35	128.70	257.40
3.	Lactose Monohydrate (Pharmatose 200 M)	38.75	77.50	155.0	310.0
4.	Maize Starch (Corn Starch)	2.40	4.80	9.60	19.20
5.	Hydroxypropyl Cellulose	2.40	4.80	9.60	19.20
6.	Microcrystalline Cellulose (Comprecel M1012D+)	1.875	3.75	7.50	15.00
7.	Magnesium Stearate	0.400	0.800	1.60	3.20

2) This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

13
380

F. No.35011/189/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the 30 Sep, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s **Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00195/AM-17/DES-3/281 dated the 11/07/2016 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gabapentin 600 mg Tablets and 800 mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Sl. No	Import Item	For Export of 1 No. Tablet	
		600 mg	800 mg
1.	Gabapentin USP	612.0 mg	816.0 mg
2.	Mannitol USP	75.375 mg	100.50 mg
3.	Copovidone NF	54.00 mg	72.00 mg
4.	Povidone USP (K-30)	26.25 mg	35.00 mg
5.	Hydroxypropyl Cellulose (Low Substitute)	41.25 mg	55.00 mg
6.	Magnesium Stearate	12.24 mg	16.32 mg
7 to 16	Packing Materials in Finished Form	Relevant, As per packing Policy	

2) This issues with the approval of competent authority.



(Raj Kumar)

Under Secretary to the Government of India

Phone: -23071162

Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

13
403

F. No.35011/171/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the 30 Sep, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00228/AM-17/DES-3/276 dated the 08/07/2016 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cytarabine Injections 2gm and 1gm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

S. No	Import Item	For Export of 1 No. Injection	
		1 gm/ 10 ml	2 gm/ 20 ml
1.	Cytarabine.Ph Eur/USP/IP	1.10 gm	2.10 gm
2.	Glass Vials	Relevant, As per Packing Policy	
3.	Rubber Stoppers		

2) This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

13
405

F. No.35011/194/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the 13 Oct., 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s **Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00227/AM-17/DES-3/295 dated the 13/07/2016 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin 250 mg and 500 mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Sl. No	Import Item	Norms Recommended
1.	Clarithromycin Ph Eur	255 mg / 250 mg Tablet & 510 mg / 500 mg Tablet

2) This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

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406

Case No.:1/6/82-ALC4/2013

Party Name:RA CHEM
PHARMA LIMITED

Meet No/Date:2/82-
ALC4/2014
24.04.2014

Status:Case
Approved

HQ File
:01/82/050/00124/AM14/

RLA File
:09/24/040/00077/AM14/

Lic.No/Date:0910056114
23.05.2013

Defer Date:

Decision : Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under Para 4.7 of HBP v1 as per SION A-2611, as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty.	Sl. No.	Import Items	Qty. allowed
2-Amino methyl-7-chloro-2,3-Dihydro-5-(2-Fluorophenyl) -1H-1,4-Benzodiazepine Dimaleate	1Kg.	1.	2-Amino-5-chloro-2-Fluoro Benzophenone	0.932 Kg.
		2.	Chloro acetaldehyde Dimethyl acetal	0.696 Kg.
		3.	Manganese Dioxide	0.852 Kg.
		4.	Dimethyl Sulfoxide	0.405 Kg.
		5.	Acetone	0.405 Kg.

RA concerned may take further necessary action as per above decision of NC.

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423

Case No.:74/33/82-ALC4/2012	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:4/82- ALC4/2013 16.05.2013	Status:Case Approved										
HQ File :01/82/050/01221/AM13/	RLA File :31/83/040/00168/AM13/	Lic.No/Date:3110056651 02.01.2013	Defer Date:										
152 Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/72/2012-Ch. II dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Exp. Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Qty. allowed</th> </tr> </thead> <tbody> <tr> <td>Benzalkonium Chloride 80%</td> <td>1 kg</td> <td>1</td> <td>Lauryl Dimethyl Amine</td> <td>0.513 kg</td> </tr> </tbody> </table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Benzalkonium Chloride 80%	1 kg	1	Lauryl Dimethyl Amine	0.513 kg
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
Benzalkonium Chloride 80%	1 kg	1	Lauryl Dimethyl Amine	0.513 kg									
RA may take appropriate action as per the decision of Norms Committee.													

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F.No.35011/188/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
--Case of **M/s Glenmark Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/583/AM-17/DES-3/521 dated the 5/9/2016 vide which application from M/s Glenmark Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pravastatin Sodium 10mg, 20mg, 40mg, 80mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for Export of 1No. Tablet			
		10mg	20mg	40mg	80mg
1	Pravastatin sodium	10.2mg	20.4mg	40.8mg	81.60mg
2	Mannitol 25 (Pearlitol 25 C)	104.005mg	104.005mg	207.92mg	416.02mg
3	53mm securx (R) ribbed side text top, white plastic (plastic closure)	Relevant, As per packing policy			
4	9gm cotton pharmaceuticals coil (PE1928)				
5	38mm securx (R) ribbed side text top, white plastic (plastic closure)				

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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437

Case No.:135/23/82-ALC4/2013	Party Name:N S CHEMICALS	Meet No/Date:1/82-ALC4/2014 10.04.2014	Status:Case Approved										
HQ File :01/82/050/01182/AM14/	RLA File :03/95/040/00535/AM14/	Lic.No/Date:0310753107 10.10.2013	Defer Date:										
118 Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/4/2010-Ch II dated 25.03.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Exp. Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Qty. allowed</th> </tr> </thead> <tbody> <tr> <td>Sodium Saccharin (USP)</td> <td>1 kg</td> <td>1.</td> <td>Sodium Saccharin</td> <td>1.02 kg</td> </tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee.				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Sodium Saccharin (USP)	1 kg	1.	Sodium Saccharin	1.02 kg
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
Sodium Saccharin (USP)	1 kg	1.	Sodium Saccharin	1.02 kg									

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136

F.No.35011/216/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Saurav Chemicals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/666/AM-17/DES-3/563 dated the 7/10/2016 vide which application from M/s Saurav Chemicals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Levofloxacin Hemihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Levofloxacin Q-acid	0.8571kg
2	Dimethyl sulfoxide	0.2193kg
3	Methanol	0.88kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

13
488

F.No.35011/174/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Divi's Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/599/AM-17/DES-3/542 dated the 6/9/2016 vide which application from M/s Divi's Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Valacyclovir Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Acyclovir	0.758kg
2	N,N-dicyclohexyl carbodiimide	1.061kg
3	Formic acid-94%	0.15kg
4	Dimethyl formamide	1.60kg
5	Acetone	5.90kg
6	Z-L-Valine	1.1824kg
7	Palladium metal	0.50gm/kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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489

F.No.35011/71/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Enaltec Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/567/AM-17/DES-3/523 dated the 5/9/2016 vide which application from M/s Enaltec Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dronedarone Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	N-butyl-N-(3-chloropropyl) butan-1-amine	0.74kg
2	(2-butyl-5-nitrobenzofuran-3-yl)(4-hydroxy phenyl) methanone	1.14kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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514

F.No.35011/717/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Vadivarhe Speciality Chemicals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/713/AM-17/DES-3/564 dated the 7/10/2016 vide which application from M/s Vadivarhe Speciality Chemicals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-Amino-4-Hydroxy Acetophenone Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Amino acetonitrile Hcl	0.628kg
2	Nitromethane	1.416kg
3	Phenol	0.70kg
4	Isopropyl alcohol	1.00kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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519

239

Case No.: 16/8/82-ALC4/2013	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:8/82-ALC4/2013 11.07.2013	Status: Case Approved	
HQ File :01/82/050/00147/AM14/	RLA File :03/94/040/01040/AM13/	Lic.No/Date:0310728023 13.03.2013	Defer Date:	
Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/119/2013-PI(Norms) dated 25.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Montelukast Sodium	1 kg	1.	2-(2-3S-3,2,7-Chloro-2-Quinoliny)-Ethynylphenyl)-3-Hydroxy Propyl)-Phenyl-2-Propanol	1.424 kg
		2	1-(Mercapto Methyl)-1-Cyclopropane Acetic Acid	0.52 kg
RA may take appropriate action as per the decision of Norms Committee.				

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526

	Case No.: 4/20/82-ALC4/2013	Party Name:MICRO INKS LTD.	Meet No/Date:20/82-ALC4/2013 16.01.2014	Status: Case Approved																
	HQ File :01/82/050/00990/AM14/	RLA File :03/95/040/00556/AM14/	Lic.No/Date:0310755766 28.10.2013	Defer Date:																
251	Decision : In the light of earlier decision taken in meeting no. 33/82 dated 21.03.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:																			
	<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">Adhesion Promoter containing 62 $\pm$ 1% Tetra Isopropyl Titanate and 27 $\pm$ 1% Butanol</td><td rowspan="3">1 MT.</td><td>1.</td><td>Butanol</td><td>0.2786 MT</td></tr> <tr> <td>2.</td><td>Tetra Isopropyl Titanate</td><td>0.6302 MT</td></tr> <tr> <td>3.</td><td>Isopropanol</td><td>0.1100 MT</td></tr> </tbody> </table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Adhesion Promoter containing 62 $\pm$ 1% Tetra Isopropyl Titanate and 27 $\pm$ 1% Butanol	1 MT.	1.	Butanol	0.2786 MT	2.	Tetra Isopropyl Titanate	0.6302 MT	3.	Isopropanol	0.1100 MT
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed																
Adhesion Promoter containing 62 $\pm$ 1% Tetra Isopropyl Titanate and 27 $\pm$ 1% Butanol	1 MT.	1.	Butanol	0.2786 MT																
		2.	Tetra Isopropyl Titanate	0.6302 MT																
		3.	Isopropanol	0.1100 MT																
	RA may take appropriate action as per the decision of Norms Committee.																			

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Case No.:3/13/82-ALC4/2013	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:14/82-ALC4/2013 24.10.2013	Status: Approved
HQ File :01/82/050/00479/AM14/	RLA File :13/24/040/00025/AM14/	Lic.No/Date:1310044453 24.09.2013	Defer Date:

Decision : Committee considered case as per agenda and in light of earlier decision taken in meeting no. 24/82 dated 15.11.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed kg/kg
MIPD KETAL (1E)-1-(2,5,5-Trimethyl-1,3-Dioxane-2-yl)-Propane-1,2-Dione-1-(O-methyl oxime)	1 kg	1	Acetyl Acetone	0.578
		2.	Methyl Tertiary Butyl Ether (MTBE HP 99.9 PCT)	0.583
		3.	Di Methyl Formamide	0.300
		4.	Neo Pentyl Glycol (NPG)	0.503
		5.	Potassium Carbonate Granule	0.950
		6.	Sodium Nitrite	0.412
		7.	Toluene	0.273
		8.✕	Methanol	0.258

RA may take appropriate action as per the decision of Norms Committee.

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543

F.No.35011/209/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 October, 2016

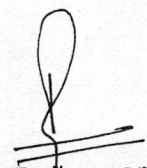
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Divi's Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/653/AM-17/DES-3/556 dated the 3/10/2016 vide which application from M/s Divi's Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atovaquone**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-chloro-1,4-Naphthoquinone	1.62kg
2	4-CPCCA	1.94kg
3	Caustic Potash Flakes	0.95kg
4	Acetonitrile	2.52kg
5	Toluene	3.00kg
6	Acetone	1.93kg
7	Methanol	6.05kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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562

F.No.35011/211/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 October, 2016

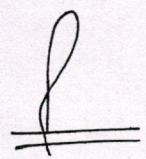
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/641/AM-17/DES-3/542 dated the 3/10/2016 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **3-Amino-2-Chloro-4-Methyl Pyridine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	malononitrile	0.93kg
2	Phosphorous oxychloride	1.32kg
3	Ethylene dichloride	2.92kg
4	Acetone	2.70kg
5	Methanol	1.42kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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612

336	Case No.:57/33/82-ALC4/2012	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:33/82-ALC4/2012 21.03.2013	Status:Case Approved									
	HQ File :01/82/050/01204/AM13/	RLA File :03/95/040/00731/AM13/	Lic.No/Date:0310720724 15.01.2013	Defer Date:									
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/92/2011/Ch. II dated 23.12.201, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Export Quantity</th> <th>S.No</th> <th>Import Product</th> <th>Quantity Allowed</th> </tr> </thead> <tbody> <tr> <td>Meta Chloro Benzo Tri Fluoride (MCBTF)</td> <td>1 kg</td> <td>1.</td> <td>Benzo Tri Fluoride (BTF)</td> <td>0.899 kg</td> </tr> </tbody> </table>				Export Product	Export Quantity	S.No	Import Product	Quantity Allowed	Meta Chloro Benzo Tri Fluoride (MCBTF)	1 kg	1.	Benzo Tri Fluoride (BTF)
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed									
Meta Chloro Benzo Tri Fluoride (MCBTF)	1 kg	1.	Benzo Tri Fluoride (BTF)	0.899 kg									
RA may take appropriate action as per the decision of Norms Committee.													

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634

Case No.:1/13/82-ALC4/2013	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:13/82-ALC4/2013 03.10.2013	Status:Case Approved
HQ File :01/82/050/00477/AM14/	RLA File :13/24/040/00011/AM14/	Lic.No/Date:1310043242 04.06.2013	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 15010/21/2012-Ch. II dated 05.08.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-CYANIMINO 1,3 THIAZOLIDIN (CIT)	1 kg	1	Cysteamine Hydrochloride 95% Min	1.122 kg
		2.	Dimethyl N-Cyanodithioimino Carbonate (CCITM)	1.384 kg
		3.	Toluene	0.108 kg

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/497/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: December 23, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Alembic Pharma Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/537/AM-16/DES-3/588 dated the 14/07/15 vide which application from M/s. Alembic Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Irbesartan Tablets in 75 Mg, 150 Mg & 300 Mg strengths**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. recommended		
		For 1No.Tablet		
		<u>75 mg</u>	<u>150 mg</u>	<u>300 mg</u>
1.	Irbesartan	76.5 mg	153 mg	306 mg
2.	Lactose Monohydrate (Granulac-200)	62.375 mg	124.75 mg	249.50 mg
3.	Croscarmellose Sodium (Ac Di Sol)	7.00 mg	14.00 mg	28.00 mg
4.	Magnesium Stearate	1.125 mg	2.25 mg	4.50 mg

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.